



# NATIONAL GREEN TRIBUNAL



## List Of defective cases more than 30 days



OA/APPEAL  IA/MA

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 1      | 19/01/2023     | 3305129000402023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | GAREEB GUIDE NGO Vs. STATE OF ANDHRA PRADESH                    | 0008602023 (Online ) | 700  | Remo   |
| 2      | 17/11/2024     | 3305129006402024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD | 0196422024 (Online ) | 1000 | Remo   |
| 3      | 17/11/2024     | 3305129006412024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD | 0196452024 (Online ) | 1000 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 4      | 07/03/2023     | 3305117001192023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | SHOUKKATH ALI Vs. SEIAA   | 0028902023 (Online ) | 600  | Remo   |
| 5      | 07/10/2024     | 3305130005822024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/10/2024)</b> | +597     | B RATAN REDDY B RATAN REDDY Vs. G JEEVITHA REDDY  | 0171012024 (Online ) | 835  | Remo   |
| 6      | 14/07/2023     | 3305130003152023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/07/2023)</b> | +1063    | THE CONSERVATION ACTION TRUST Vs. UNION OF INDIA  | 0080572023 (Online ) | 1720 | Remo   |
| 7      | 10/01/2025     | 3305118000142025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/01/2025)</b> | +514     | THIRU. M. GEORGE RAJAN S/O. M.N. MUTHAIYA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0001592025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 8      | 31/01/2025     | 3305118000702025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 17/02/2025)</b> | +482     | NEWSITEM PUBLISHED IN THE NEW INDIAN EXPRESS TITLED AT LEAST 19 DEAD IN VIRUDHUNAGAR FIRECRACKER FACTORY BLAST MORE THAN 30 INJURED Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0025862025 (Online ) | 925  | Remo   |
| 9      | 25/02/2025     | 3305118001102025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 25/02/2025)</b> | +474     | S. SIVADAS Vs. 1. THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY  | 0047152025 (Online ) | 850  | Remo   |
| 10     | 17/05/2025     | 3305118002652025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 05/06/2025)</b> | +374     | K DAVID JOHNSON Vs. DISTRICT COLLECTOR AND FOUR OTHERS   | 0105872025 (Online ) | 600  | Remo   |
| 11     | 09/04/2024     | 3305118002322024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2024)</b> | +787     | SELVARAJU DURAISAMY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0065792024 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|--|----------------------------------|------|--------|
| 12     | 31/01/2025     | 3305118000722025<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date : 17/02/2025)</b> | +482     | NEWSITEM PUBLISHED IN THE NEW INDIAN EXPRESS TITLED AT LEAST 19 DEAD IN VIRUDHUNAGAR FIRECRACKER FACTORY BLAST MORE THAN 30 INJURED Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0026002025 (Online )             | 2310 | Remo   |
| 13     | 09/04/2024     | 3305118002332024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2024)</b> | +787     | SELVARAJU DURAISAMY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0065832024 (Online )             | 600  | Remo   |
| 14     | 04/08/2022     | 3305118005202022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 19/01/2023)</b> | +1242    | KRISHNASAMY Vs. MSJAYAM BLUE METALS  | 1000050091422022<br>(Offline DD) | 1100 | Remo   |
| 15     | 10/01/2025     | 3305118000162025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 16/01/2025)</b> | +514     | THIRU. M. GEORGE RAJAN S/O. M.N. MUTHAIYA Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0002112025 (Online )             | 600  | Remo   |

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|--------|----------------|---|----------|---|----------------------|------|--------|
| 16     | 17/09/2022     | 3305130006512022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/09/2022)</b> | +1360    | BANOTHU NANDU NAYAK Vs.<br>SINGARENI COLLIERIES COMPANY<br>LTD  | 0111722022 (Online ) | 1950 | Remo   |
| 17     | 06/05/2022     | 3305129003352022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/07/2022)</b> | +1425    | MALLAPU CHENGAMMA Vs. STATE<br>OF ANDHRA PRADESH  | 0062662022 (Online ) | 600  | Remo   |
| 18     | 09/05/2024     | 3305118003112024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/12/2024)</b> | +534     | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE<br>SECRETARY TO GOVT. OF TAMIL<br>NADU PUBLIC WORKS DEPARTMENT | 0084522024 (Online ) | 930  | Remo   |
| 19     | 05/08/2022     | 3305130005252022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/09/2022)</b> | +1360    | BANOTHU NANDU NAYAK Vs.<br>SINGARENI COLLIERIES COMPANY<br>LTD  | 0091852022 (Online ) | 1135 | Remo   |
| 20     | 19/11/2024     | 3305129006442024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD   | 0197922024 (Online ) | 1000 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 21     | 18/07/2023     | 3305117003292023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/07/2023)</b> | +1062    | SIMLA E S Vs. UNION OF INDIA  | 0082542023 (Online ) | 785  | Remo   |
| 22     | 19/11/2024     | 3305129006452024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD | 0197942024 (Online ) | 1000 | Remo   |
| 23     | 19/11/2024     | 3305129006462024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD | 0197952024 (Online ) | 1000 | Remo   |
| 24     | 19/11/2024     | 3305129006472024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD | 0197962024 (Online ) | 1000 | Remo   |
| 25     | 06/05/2022     | 3305118004082022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/07/2022)</b> | +1424    | ARVIND KUMAR AGRAWAL Vs.<br>TAMIL NADU POLLUTION CONTROL<br>BOARD     | 0074672022 (Online ) | 3270 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 26     | 19/07/2023     | 3305118003312023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2023)</b> | +1016    | RAJA MANI K Vs. THE<br>COMMISSIONER   | 0083472023 (Online ) | 500  | Remo   |
| 27     | 21/07/2022     | 3305117004782022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/07/2022)</b> | +1423    | SUO MOTU Vs. SECRETARY TO<br>GOVERNMENT, ENVIRONMENT AND<br>FOREST  | 0085342022 (Online ) | 2400 | Remo   |
| 28     | 10/01/2025     | 3305118000212025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/01/2025)</b> | +514     | G VENKATESAN Vs. TAMIL NADU<br>POLLUTION CONTROL BOARD  | 0003572025 (Online ) | 600  | Remo   |
| 29     | 19/09/2022     | 3305118006532022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/10/2022)</b> | +1352    | P G SETHURAM Vs. STATE<br>ENVIRONMENT IMPACT<br>ASSESSMENT AUTHORITY,<br>THROUGH THE CHAIRMAN                   | 0112382022 (Online ) | 1100 | Remo   |
| 30     | 10/01/2024     | 3305118000312024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/01/2024)</b> | +878     | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE<br>SECRETARY TO GOVT. OF TAMIL<br>NADU PUBLIC WORKS DEPARTMENT | 0005952024 (Online ) | 760  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 31     | 06/05/2024     | 3305118002992024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/05/2024)</b> | +760     | S VIJAY Vs. THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT WATER RESOURCES DEPARTMENT | 0081912024 (Online )             | 600  | Remo   |
| 32     | 06/05/2022     | 3305117004592022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>26/07/2022)</b> | +1419    | SWATHY R Vs. UNION OF INDIA   | 0082442022 (Online )             | 600  | Remo   |
| 33     | 01/12/2024     | 3305118006772024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>26/03/2025)</b> | +445     | S P SURENDRANATH KARTHIK Vs. CHENNAI METROPOLITAN DEVELOPMENT AUTHORITY             | 0207702024 (Online )             | 700  | Remo   |
| 34     | 06/05/2022     | 3305117004612022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>26/07/2022)</b> | +1419    | RAVI Vs. UNION OF INDIA   | 0082452022 (Online )             | 600  | Remo   |
| 35     | 07/03/2024     | 3305118001702024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/03/2024)</b> | +823     | EDWIN UDHAYAKUMAR A Vs. THE DISTRICT COLLECTOR                                      | 1000050043402024<br>(Offline DD) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 36     | 27/04/2024     | 3305129002692024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/05/2024)</b> | +767     | KHAMBAMPATI VENATA RAMESH Vs.<br>THE JOINT CHIEF ENVIRONMENTAL<br>ENGINEER THE AP POLLUTION<br>CONTROL BOARD ZONAL OFFICE<br>ANR | 0075552024 (Online )              | 600  | Remo   |
| 37     | 25/01/2023     | 3305129000472023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/01/2023)</b> | +1234    | GREEN SOCIETY COSTAL<br>CORRIDOR Vs. MINISTRY OF<br>ENVIRONMENT FOREST AND<br>CLIMATE CHANGE                                     | 0011262023 (Online )              | 600  | Remo   |
| 38     | 13/09/2023     | 3305118004612023<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2023)</b> | +996     | K.M.RAJIS/O. MUNUSWAMY Vs.<br>TAMIL NADU POLLUTION CONTROL<br>BOARD REPRESENTED BY ITS<br>CHAIRMAN                               | 1000050115532023<br>(Offline IPO) | 725  | Remo   |
| 39     | 27/04/2024     | 3305118002702024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2025)</b> | +248     | VEERABHADRAPPA Vs. THE<br>DISTRICT COLLECTOR   | 0075572024 (Online )              | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 40     | 01/11/2022     | 3305118007312022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 10/11/2022)</b> | +1312    | P.M.A. SADAKATHULLAH S/O MOHIDEEN ABDUL KADER Vs. THE UNION OF INDIA, REP BY ITS SECRETARY TO THE GOVERNMENT, THE MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE   | 0128232022 (Online ) | 700  | Remo   |
| 41     | 11/01/2024     | 3305118000332024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 19/01/2024)</b> | +877     | KANNAPPAN Vs. THE TAMILNADU COASTAL ZONE MANAGEMENT AUTHORITY REP BY ITS MEMBER SECRETARY NO.1 JEENIS ROAD PANAGAL BUILDING GROUND FLOOR SAIDAPET CHENNAI 600 015 EMAIL : TNDOE@TN.NIC.IN PHONE : 044 - 24336594 | 0006592024 (Online ) | 600  | Remo   |
| 42     | 03/09/2024     | 3305130005052024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 03/09/2024)</b> | +649     | SUO MOTU Vs. DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE  | 0145162024 (Online ) | 1200 | Remo   |
| 43     | 27/01/2023     | 3305117000492023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 31/01/2023)</b> | +1230    | KOTTAYAM NATURE SOCIETY Vs. STATE OF KERALA, DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE  | 0012002023 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 44     | 10/07/2023     | 3305117003042023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/07/2023)</b> | +1068    | RENNY JACOB GEORGE Vs.<br>KERALA POLLUTION CONTROL<br>BOARD  | 0078012023 (Online ) | 600  | Remo   |
| 45     | 22/03/2023     | 3305111001482023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/05/2023)</b> | +1121    | VIDYADHAR DURGEKAR Vs.<br>KARNATAKA DEPARTMENT OF<br>ENVIRONMENT FOREST AND<br>ECOLOGY                               | 0040122023 (Online ) | 915  | Remo   |
| 46     | 09/03/2023     | 3305118001272023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/03/2023)</b> | +1184    | CHANDRASEKARAPURAM<br>PANCHAYAT BY ITS PRESIDENT<br>K.PALANIVEL Vs. RASIPURAM<br>MUNICIPALITY BY ITS<br>COMMISSIONER | 0030302023 (Online ) | 1200 | Remo   |
| 47     | 16/01/2024     | 3305111000392024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/01/2024)</b> | +873     | MOHAQUE MEHRA Vs. THE STATE<br>OF KARNATAKA  | 0009772024 (Online ) | 600  | Remo   |
| 48     | 03/03/2025     | 3305129001172025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/03/2025)</b> | +467     | GAREEB GUIDE REP BY ITS<br>PRESIDENT Vs. STATE OF ANDHRA<br>PRADESH REP BY ITS CHIEF<br>SECRETARY                    | 0052522025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 49     | 15/08/2022     | 3305117005502022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/08/2022)</b> | +1394    | RENNY JACOB GEORGE Vs.<br>KERALA POLLUTION CONTROL<br>BOARD   | 0094912022 (Online ) | 600  | Remo   |
| 50     | 30/07/2025     | 3305130004012025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/08/2025)</b> | +314     | HUMAN RIGHTS & CONSUMER<br>PROTECTION CELL TRUST Vs. THE<br>STATE OF TELANGANA REP BY ITS<br>CHIEF SECRETARY                                      | 0162752025 (Online ) | 600  | Remo   |
| 51     | 29/07/2022     | 3305130005062022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/08/2022)</b> | +1413    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. UNION OF<br>INDIA REP. BY ITS SECRETARY<br>MINISTRY OF ENVIRONMENT AND<br>FORESTS AND CLIMATE CHANGE | 0088612022 (Online ) | 600  | Remo   |
| 52     | 15/08/2022     | 3305117005522022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/08/2022)</b> | +1394    | RENNY JACOB GEORGE Vs.<br>KERALA POLLUTION CONTROL<br>BOARD   | 0094922022 (Online ) | 600  | Remo   |
| 53     | 23/03/2023     | 3305117001522023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/08/2023)</b> | +1033    | ROY THOMAS Vs.  | 0040852023 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 54     | 24/11/2024     | 3305129006582024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD  | 0201572024 (Online ) | 1100 | Remo   |
| 55     | 24/11/2024     | 3305129006592024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2024)</b> | +562     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD  | 0201582024 (Online ) | 1100 | Remo   |
| 56     | 27/02/2025     | 3305118001122025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/03/2025)</b> | +467     | VADTHAVATH MUNYA Vs. 1. THE<br>DISTRICT COLLECTOR& DISTRICT<br>MAGISTRATE  | 0049252025 (Online ) | 600  | Remo   |
| 57     | 17/08/2022     | 3305111005552022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/08/2022)</b> | +1396    | JAGAN KUMAR J Vs. THE CHIEF<br>SECRETARY TO GOVERNMENT   | 0095832022 (Online ) | 600  | Remo   |
| 58     | 30/07/2025     | 3305130004042025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2025)</b> | +265     | DR. LUBNA SARWATH Vs. STATE OF<br>TELANAGANA REP BY ITS CHIEF<br>SECRETARY VICE-CHIARPERSON<br>STATE WALTA AUTHORITY | 0163292025 (Online ) | 600  | Remo   |

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|--------|----------------|---|----------|--|----------------------|------|--------|
| 59     | 17/08/2022     | 3305111005572022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/08/2022)</b> | +1396    | JAGAN KUMAR J Vs. THE MEMBER SECRETARY   | 0096062022 (Online ) | 600  | Remo   |
| 60     | 16/12/2022     | 3305111008762022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/12/2022)</b> | +1271    | JAGAN KUMAR J Vs. THE CHIEF SECRETARY TO GOVERNMENT                              | 0148782022 (Online ) | 1100 | Remo   |
| 61     | 31/01/2023     | 3305117000552023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/01/2023)</b> | +1230    | P R SASIKUMAR Vs. UNION OF INDIA   | 0013482023 (Online ) | 770  | Remo   |
| 62     | 26/11/2024     | 3305130006632024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/11/2024)</b> | +563     | TUMKUNTA NARSA REDDY Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY TELANGANA | 0203412024 (Online ) | 600  | Remo   |
| 63     | 26/11/2024     | 3305130006642024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/11/2024)</b> | +563     | TUMKUNTA NARSA REDDY Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY TELANGANA | 0203422024 (Online ) | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 64     | 06/02/2024     | 3305111000902024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/02/2024)</b> | +852     | ENVIRONMENT AND HEALTH FOUNDATION [INDIA] Vs. JW MARRIOTT  | 0020542024 (Online ) | 600  | Remo   |
| 65     | 26/11/2024     | 3305118006652024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/12/2024)</b> | +534     | NEWSITEM PUBLISHED IN THE NEW INDIAN EXPRESS TITLED AT LEAST 19 DEAD IN VIRUDHUNAGAR FIRECRACKER FACTORY BLAST MORE THAN 30 INJURED Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0203732024 (Online ) | 1690 | Remo   |
| 66     | 09/08/2025     | 3305111004432025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/08/2025)</b> | +300     | PARAMESH V Vs. ADDITIONAL CHIEF SECRETARY  | 0174002025 (Online ) | 600  | Remo   |
| 67     | 01/08/2022     | 3305117005152022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/08/2022)</b> | +1413    | RENNY JACOB GEORGE Vs. KERALA POLLUTION CONTROL BOARD  | 0089372022 (Online ) | 665  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 68     | 26/08/2025     | 3305129004852025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD REP BY ITS<br>MEMBER SECRETARY       | 0188812025 (Online ) | 600  | Remo   |
| 69     | 07/11/2022     | 3305117007512022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/11/2022)</b> | +1312    | SHAJI A.K Vs. MINISTRY OF<br>ENVIRONMENT FOREST AND<br>CLIMATE CHANGE   | 0130462022 (Online ) | 600  | Remo   |
| 70     | 26/08/2025     | 3305129004882025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD REP BY ITS<br>MEMBER SECRETARY       | 0188892025 (Online ) | 905  | Remo   |
| 71     | 02/01/2023     | 3305118000032023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/01/2023)</b> | +1257    | VARALAKSHMI STARCH INDUSTRIES<br>PVT LIMITED REP BY ITS DIRECTOR<br>Vs. TAMIL NADU POLLUTION<br>CONTROL BOARD | 0000262023 (Online ) | 600  | Remo   |
| 72     | 02/01/2023     | 3305118000052023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/01/2023)</b> | +1257    | VARALAKSHMI STARCH INDUSTRIES<br>PVT LIMITED REP BY ITS DIRECTOR<br>Vs. TAMIL NADU POLLUTION<br>CONTROL BOARD | 0000292023 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 73     | 03/01/2023     | 3305118000092023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/01/2023)</b> | +1255    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU   | 0000592023 (Online ) | 715  | Remo   |
| 74     | 02/02/2023     | 3305118000612023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/02/2023)</b> | +1228    | VARALAKSHMI STARCH INDUSTRIES<br>PVT LIMITED REP BY ITS DIRECTOR<br>Vs. TAMIL NADU POLLUTION<br>CONTROL BOARD  | 0014792023 (Online ) | 705  | Remo   |
| 75     | 06/05/2022     | 3305118003342022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>07/12/2022)</b> | +1285    | P G SETHURAM Vs. STATE<br>ENVIRONMENT IMPACT<br>ASSESSMENT AUTHORITY,<br>THROUGH THE CHAIRMAN  | 0062332022 (Online ) | 2775 | Remo   |
| 76     | 28/03/2023     | 3305118001562023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/03/2024)</b> | +830     | PUNGANUR CONSUMER<br>PROTECTION COUNCIL<br>[REGD.NO.32/92] REPRESENTED BY<br>ITS ADVISOR S.VIJAYAKUMAR Vs.<br>THE STATE OF TAMIL NADU REP BY<br>ITS SECRETARY DEPARTMENT OF<br>REVENUE | 0043062023 (Online ) | 1100 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 77     | 07/02/2024     | 3305129000942024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/02/2024)</b> | +856     | PILLI SURENDRA BABU Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0021712024 (Online ) | 660  | Remo   |
| 78     | 29/01/2024     | 3305130000752024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/10/2025)</b> | +248     | TANDUR CITIZENS WELFARE SOCIETY Vs. THE COLLECTOR  | 0016132024 (Online ) | 730  | Remo   |
| 79     | 28/03/2025     | 3305118001932025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 27/09/2025)</b> | +260     | CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD                                   | 0071192025 (Online ) | 700  | Remo   |
| 80     | 19/01/2024     | 3305111000472024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 23/01/2024)</b> | +873     | DHARUVESH SHAH Vs. MOEF  | 0012012024 (Online ) | 600  | Remo   |
| 81     | 28/03/2025     | 3305118001922025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 27/09/2025)</b> | +260     | CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD                                   | 0071202025 (Online ) | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 82     | 28/03/2025     | 3305118001952025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2025)</b> | +260     | CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD | 0071232025 (Online ) | 700  | Remo   |
| 83     | 07/03/2025     | 3305118001372025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2025)</b> | +248     | N RAVICHANDRAN Vs. DISTRICT COLLECTOR  | 0056002025 (Online ) | 700  | Remo   |
| 84     | 28/03/2025     | 3305118001982025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2025)</b> | +248     | CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD | 0071252025 (Online ) | 700  | Remo   |
| 85     | 06/05/2022     | 3305117000542022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/08/2022)</b> | +1385    | VIJESH KUMAR V Vs. MOEF  | 0013642022 (Online ) | 1800 | Remo   |
| 86     | 25/04/2025     | 3305129002482025<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/04/2025)</b> | +410     | P. CHENNAIAH Vs. K SHAHJAHAN   | 0092192025 (Online ) | 1145 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 87     | 29/08/2025     | 3305129004942025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD REP BY ITS<br>MEMBER SECRETARY             | 0190662025 (Online ) | 600  | Remo   |
| 88     | 09/11/2022     | 3305118007582022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/11/2022)</b> | +1294    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU                        | 0131472022 (Online ) | 700  | Remo   |
| 89     | 29/08/2025     | 3305129004952025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD REP BY ITS<br>MEMBER SECRETARY             | 0190672025 (Online ) | 600  | Remo   |
| 90     | 06/05/2022     | 3305118003022022<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/08/2022)</b> | +1389    | S.SEKAR Vs. TAMIL NADU WETLAND<br>AUTHORITY AND CHIEF WILDLIFE<br>WARDEN  | 0058402022 (Online ) | 1100 | Remo   |
| 91     | 09/03/2025     | 3305111001392025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/03/2025)</b> | +454     | SUO MOTU FISSH KILL AT<br>LINGAMBUDHI LAKE IN MYSURU Vs.<br>CENTRAL POLLUTION CONTROL<br>BOARD REP. BY ITS CHAIRMAN | 0056612025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 92     | 04/01/2023     | 3305118000142023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/01/2023)</b> | +1230    | K RUSENDRABABU Vs.   | 0001422023 (Online ) | 600  | Remo   |
| 93     | 29/03/2023     | 3305111001602023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/05/2023)</b> | +1130    | VIDYADHAR DURGEKAR Vs.<br>KARNATAKA DEPARTMENT OF<br>ENVIRONMENT FOREST AND<br>ECOLOGY | 0043692023 (Online ) | 1020 | Remo   |
| 94     | 10/11/2023     | 3305118005532023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/11/2023)</b> | +927     | S. PRASANTH KUMAR Vs. THE<br>STATE ENVIRONMENTAL IMPACT<br>ASSESSMENT AUTHORITY        | 0140002023 (Online ) | 600  | Remo   |
| 95     | 16/09/2025     | 3305111005492025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/09/2025)</b> | +269     | PRASAD TOLU BHOVI Vs. UNION OF<br>INDIA  | 0205322025 (Online ) | 600  | Remo   |
| 96     | 09/12/2024     | 3305117006892024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/12/2024)</b> | +549     | RATHEESH KARATTU Vs. MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE           | 0214252024 (Online ) | 745  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 97     | 10/09/2024     | 3305118005292024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 23/09/2024)</b> | +629     | J SATHYAN PRAVEEN Vs. THE STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY □ TAMIL NADU (SEIAA-TN)                      | 0150232024 (Online ) | 600  | Remo   |
| 98     | 05/07/2025     | 3305120003372025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/07/2025)</b> | +340     | S KANTHAN Vs. PUDUCHERRY COASTAL ZONE MANAGEMENT AUTHORITY REP BY ITS MEMBER SECRETARY                                     | 0132952025 (Online ) | 600  | Remo   |
| 99     | 10/11/2023     | 3305118005542023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 30/11/2023)</b> | +927     | PARTHIBAN J Vs. 1. THE DISTRICT COLLECTOR  | 0140162023 (Online ) | 600  | Remo   |
| 100    | 10/12/2024     | 3305129006902024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 12/12/2024)</b> | +549     | SUO MOTU ILLEGAL QUARTZ MINING IN TEMPLE LANDS Vs. THE DISTRICT COLLECTOR PALNADU  | 0214452024 (Online ) | 1800 | Remo   |
| 101    | 09/03/2025     | 3305118001402025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 17/03/2025)</b> | +454     | R KALYANARAMAN Vs. UNION OF INDIA REP BY THE SECRETARY TO GOVERNMENT MINISTRY OF ENVIRONMENT AND FOREST AND CLIMATE CHANGE | 0056822025 (Online ) | 765  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 102    | 17/10/2023     | 3305130005172023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/10/2023)</b> | +967     | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUST Vs. STATE OF TELANGANA   | 0132722023 (Online ) | 1115 | Remo   |
| 103    | 10/11/2023     | 3305118005552023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/11/2023)</b> | +927     | S. PRASANTH KUMAR Vs. THE STATE ENVIRONMENTAL IMPACT ASSESSMENT AUTHORITY  | 0140192023 (Online ) | 600  | Remo   |
| 104    | 14/01/2025     | 3305117000302025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/01/2025)</b> | +514     | NEWS ITEM TITLED LOCAL LIFELINE NATURE S TIMELINE VARKALA CLIFFS THREATENED BY CLIMATE AND HUMAN ACTIVITIES APPEARING IN MONGABAY DATED 30 10 2024 Vs. KERALA STATE POLLUTION CONTROL BOARD (KSPCB) THROUGH ITS MEMBER SECRETARY | 0010412025 (Online ) | 600  | Remo   |
| 105    | 23/10/2024     | 3305130006042024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/10/2024)</b> | +597     | TUMKUNTA NARSA REDDY Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY TELANGANA   | 0181112024 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 106    | 25/08/2022     | 3305117005782022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/08/2022)</b> | +1385    | RENNY JACOB GEORGE Vs.<br>KERALA POLLUTION CONTROL<br>BOARD  | 0099992022 (Online ) | 1525 | Remo   |
| 107    | 31/08/2025     | 3305129005042025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD REP BY ITS<br>MEMBER SECRETARY  | 0192542025 (Online ) | 940  | Remo   |
| 108    | 02/04/2023     | 3305111001662023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | RAMESH M S/O MARIYAPPA #92<br>RAMAGONDANAHALLI<br>SINGANAYAKANAHALLI BANGALORE<br>KARNATAKA □ 560064 Vs. 1. THE<br>KARNATAKA STATE ENVIRONMENT<br>IMPACT ASSESSMENT AUTHORITY<br>REP BY ITS MEMBER SECRETARY<br>ROOM NO. 7067TH FLOOR4TH GATE<br>M.S. BUILDING BANGALORE - 560 001<br>PHONE :080-22082497 EMAIL<br>:SEIAAKARNATAKA@GMAIL.COM | 0044882023 (Online ) | 805  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 109    | 26/08/2022     | 3305118005822022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/08/2022)</b> | +1385    | SOLOMON RAJA Vs. THE DISTRICT COLLECTOR CHINGELPET   | 0100472022 (Online ) | 1220 | Remo   |
| 110    | 31/08/2025     | 3305129005062025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY | 0192782025 (Online ) | 600  | Remo   |
| 111    | 26/08/2022     | 3305118005832022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/08/2022)</b> | +1385    | SOLOMON RAJA Vs. THE DISTRICT COLLECTOR CHINGELPET   | 0100532022 (Online ) | 1055 | Remo   |
| 112    | 16/05/2023     | 3305117002292023<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/05/2023)</b> | +1123    | ONAKKUR PARISTHITHI SAMRAKSHANA SAMITHY Vs. KERALA POLLUTION CONTROL BOARD                     | 0063342023 (Online ) | 600  | Remo   |
| 113    | 10/11/2023     | 3305117005572023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/03/2025)</b> | +446     | JAMES MATHEW Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE                             | 0140702023 (Online ) | 1200 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 114    | 26/08/2022     | 3305118005852022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/08/2022)</b> | +1385    | SOLOMON RAJA Vs. THE DISTRICT COLLECTOR CHINGELPET   | 0100552022 (Online ) | 1055 | Remo   |
| 115    | 17/05/2023     | 3305118002302023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/06/2023)</b> | +1094    | VARALAKSHMI STARCH INDUSTRIES PVT LIMITED REP BY ITS DIRECTOR Vs. TAMIL NADU POLLUTION CONTROL BOARD | 0063612023 (Online ) | 600  | Remo   |
| 116    | 17/09/2025     | 3305118005502025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/09/2025)</b> | +269     | A KRISHNA Vs. UNION OF INDIA   | 0206872025 (Online ) | 600  | Remo   |
| 117    | 18/10/2023     | 3305117005182023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>19/10/2023)</b> | +969     | LINK VALLEY RESIDENTS ASSOCIATION Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE              | 0133302023 (Online ) | 1170 | Remo   |
| 118    | 28/07/2024     | 3305111004272024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/07/2024)</b> | +683     | NARASIMHA DEVADIGA Vs. THE STATE OF KARNATAKA REPRESENTED BY ITS CHIEF SECRETARY                     | 0120762024 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 119    | 11/11/2023     | 3305117068482023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/12/2023)</b> | +916     | MR. SAJIMON SALIM Vs. MINISTRY OF ENVIRONMENT & FOREST  | 0141442023 (Online ) | 1100 | Remo   |
| 120    | 02/11/2023     | 3305118005432023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/11/2023)</b> | +953     | BHARATHI. K S/O KUMARASAMY C 97 KAMARAJAR SALAI NOCHIKUPPAM MYLAPORE CHENNAI TAMILNADU Vs. 1. THE PUBLIC WORKS DEPARTMENT GOVERNMENT OF TAMILNADU BUILDING CONSTRUCTION DIVISION CHEPAUK CHENNAI □ 600005 | 0138362023 (Online ) | 600  | Remo   |
| 121    | 31/07/2023     | 3305129003492023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/08/2023)</b> | +1048    | GAREEB GUIDE NGO Vs. STATE OF ANDHRA PRADESH  | 0090822023 (Online ) | 600  | Remo   |
| 122    | 17/09/2025     | 3305129005512025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/09/2025)</b> | +269     | SUO MOTU ILLEGAL QUARTZ MINING IN TEMPLE LANDS Vs. THE DISTRICT COLLECTOR PALNADU   | 0207382025 (Online ) | 695  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 123    | 12/02/2025     | 3305118000892025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 25/02/2025)</b> | +474     | NEWS ITEM TITLED EXPERTS ARE ALARMED AS 350 TURTLES WAS ASHORE DEAD TILL JANUARY 15 PUBLISHED IN THE NEWSPAPER THE NEW INDIAN EXPRESS CHENNAI E EDITION DATED 16 01 2025 Vs. UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF ENVIRONMENT AND FOREST | 0035672025 (Online ) | 600  | Remo   |
| 124    | 13/03/2025     | 3305111001502025<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date : 02/04/2025)</b> | +438     | SUNIL KUMAR S/O LT.SHRI KUMAR Vs. STATE OF KARNATAKA   | 0058862025 (Online ) | 1100 | Remo   |
| 125    | 20/03/2024     | 3305118001942024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 23/03/2024)</b> | +813     | K.S. MOHAN Vs. THE CORPORATION OF COIMBATORE   | 0057522024 (Online ) | 1240 | Remo   |
| 126    | 01/09/2025     | 3305129005092025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY   | 0193852025 (Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 127    | 01/09/2025     | 3305129005112025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY | 0193862025 (Online ) | 500  | Remo   |
| 128    | 16/11/2022     | 3305111007942022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/11/2022)</b> | +1299    | JAGAN KUMAR J Vs. THE CHIEF SECRETARY TO GOVERNMENT  | 0135812022 (Online ) | 1100 | Remo   |
| 129    | 26/08/2025     | 3305129004872025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY | 0188882025 (Online ) | 885  | Remo   |
| 130    | 26/08/2025     | 3305129004862025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | DEVENDRA PHANIKAR OSURI Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD REP BY ITS MEMBER SECRETARY | 0188822025 (Online ) | 500  | Remo   |
| 131    | 25/08/2025     | 3305130004792025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2025)</b> | +285     | PISATI INDIRA REDDY Vs. UNION OF INDIA   | 0187962025 (Online ) | 1800 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 132    | 13/12/2024     | 3305118007272024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/12/2024)</b> | +534     | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU  | 0218432024 (Online ) | 640  | Remo   |
| 133    | 09/07/2025     | 3305129003482025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/07/2025)</b> | +340     | KARRI VENKATA RAMANA Vs.  | 0136012025 (Online ) | 500  | Remo   |
| 134    | 13/04/2023     | 3305129001782023<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | FORUM FOR SOCIAL JUSTICE AND<br>ANTI CORRUPTION NGO Vs. STATE<br>OF ANDHRA PRADESH REP BY ITS<br>CHIEF SECRETARY GENERAL<br>ADMINISTRATION DEPT | 0049562023 (Online ) | 605  | Remo   |
| 135    | 17/03/2025     | 3305118001562025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/03/2025)</b> | +451     | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU  | 0060512025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 136    | 17/03/2025     | 3305118001582025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/03/2025)</b> | +451     | SUO MOTU TAMIL NADU VILLAGE ROADS TURN KERALA'S DUMP YARD 10-TONNE WASTE DROPPED IN ONE NIGHT Vs. THE CHIEF SECRETARY TO GOVT. OF TAMIL NADU | 0060552025 (Online ) | 600  | Remo   |
| 137    | 09/07/2025     | 3305130003502025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/07/2025)</b> | +333     | ARIGE VEERASWAMY Vs. TELANAGANA STATE POLLUTION CONTROL BOARD  | 0136422025 (Online ) | 600  | Remo   |
| 138    | 22/05/2023     | 3305117002382023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/05/2023)</b> | +1117    | ONAKKUR PARISTHITHI SAMRAKSHANA SAMITHY Vs. KERALA POLLUTION CONTROL BOARD   | 0065442023 (Online ) | 600  | Remo   |
| 139    | 02/09/2022     | 3305117006072022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2022)</b> | +1381    | RENNY JACOB GEORGE Vs. KERALA POLLUTION CONTROL BOARD  | 0103422022 (Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 140    | 27/09/2023     | 3305117004892023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/10/2023)</b> | +985     | SHOUKKATH ALI Vs. SEIAA   | 0122712023 (Online ) | 600  | Remo   |
| 141    | 18/03/2025     | 3305118001602025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/03/2025)</b> | +451     | THE CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD  | 0061552025 (Online ) | 665  | Remo   |
| 142    | 14/04/2023     | 3305117001832023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/05/2023)</b> | +1121    | ANOOP Vs. M/S RDS PROJECT PVT. LTD.   | 0049932023 (Online ) | 600  | Remo   |
| 143    | 23/05/2023     | 3305117002402023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/07/2023)</b> | +1056    | MURALEEDHARA MALLAN Vs. KERALA STATE POLLUTION CONTROL BOARD  | 0066162023 (Online ) | 1650 | Remo   |
| 144    | 06/05/2022     | 3305118003292022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2025)</b> | +260     | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT AND FORESTS AND CLIMATE CHANGE | 0061512022 (Online ) | 955  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 145    | 18/07/2025     | 3305118003762025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2025)</b> | +265     | KALAPET TSUNAMI KUDIERUPPU<br>MAKKAL NALA SANGAM Vs.  | 0147382025 (Online ) | 2935 | Remo   |
| 146    | 15/04/2023     | 3305130001852023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/06/2023)</b> | +1094    | GOTTIMUKKALA SURESH REDDY Vs.<br>DISTRICT COLLECTOR AND DLSC<br>CHAIRMAN  | 0050092023 (Online ) | 1455 | Remo   |
| 147    | 23/05/2023     | 3305130002432023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | MR. P.V.SUBRAMANYA VARMA<br>S/O.P.ATCHUTHA RAMA RAJU AGED<br>ABOUT 45 YEARS OCC: JOURNALIST<br>R/O H.NO.8-3-762/1/A FLAT NO.3 SAI<br>SRI MARUTHI APARTMENTS JAYA<br>PRAKASH NAGAR BEHIND RBI<br>QUARTERS SRI NAGAR COLONY<br>KHAIRTHABAD HYDERABAD - 500073<br>Vs. THE STATE TELANGANA<br>REPRESENTED BY ITS PRINCIPAL<br>SECRETARY ENVIRONMENT<br>FORESTS SCIENCE AND<br>TECHNOLOGY DEPARTMENT<br>SECRETARIAT HYDERABAD □ 500<br>022 | 0066542023 (Online ) | 805  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 148    | 11/12/2023     | 3305118369702023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/01/2024)</b> | +884     | VENNILA T Vs. MOEF   | 0153692023 (Online ) | 600  | Remo   |
| 149    | 11/12/2023     | 3305118369712023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/01/2024)</b> | +884     | VENNILA T Vs. MOEF   | 0153712023 (Online ) | 600  | Remo   |
| 150    | 22/11/2022     | 3305118008152022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/11/2022)</b> | +1299    | THANGAVELRAJ S Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE                     | 0138872022 (Online ) | 600  | Remo   |
| 151    | 23/09/2024     | 3305111005602024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/09/2024)</b> | +628     | SHRI JAINA JATAKESHWAR YUVAK SANGA Vs. KARNATAKA STATE COASTAL ZONE MANAGEMENT AUTHORITY | 0160622024 (Online ) | 600  | Remo   |
| 152    | 24/09/2024     | 3305111005622024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>26/09/2024)</b> | +626     | NEIGHBOURHOOD WATCH COMMITTEE SRIVIDYANAGAR Vs. BANGALORE DEVELOPMENT AUTHORITY          | 0161282024 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 153    | 26/05/2023     | 3305117002502023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/05/2023)</b> | +1114    | RAVEENDRA BABU Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE   | 0068002023 (Online )              | 500  | Remo   |
| 154    | 06/08/2025     | 3305129004242025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/08/2025)</b> | +300     | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 1000050169782025<br>(Offline IPO) | 600  | Remo   |
| 155    | 17/04/2023     | 3305129001882023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/08/2023)</b> | +1044    | GAREEB GUIDE NGO Vs. STATE OF ANDHRA PRADESH   | 0051192023 (Online )              | 670  | Remo   |
| 156    | 09/04/2024     | 3305118002342024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/11/2024)</b> | +583     | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE SECRETARY TO GOVT. OF TAMIL NADU PUBLIC WORKS DEPARTMENT                           | 0065892024 (Online )              | 1465 | Remo   |
| 157    | 03/04/2025     | 3305118002032025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/04/2025)</b> | +424     | M SHANMUGAM Vs. DISTRICT COLLECTOR   | 0074472025 (Online )              | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|--|----------------------------------|------|--------|
| 158    | 10/06/2025     | 3305111002952025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/06/2025)</b> | +368     | BABAJAN Vs. UNION OF INDIA   | 0118682025 (Online )             | 600  | Remo   |
| 159    | 16/02/2023     | 3305118000922023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | ANAITHU VIVASAYKALIN<br>KANIMAVALA NEERVALA<br>SUTRUSOOLAL PADHUKAPU<br>IYAKKAM Vs. THE SECRETARY<br>GOVERNMENT OF INDIA MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE   | 0021552023 (Online )             | 700  | Remo   |
| 160    | 10/07/2025     | 3305118003562025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/07/2025)</b> | +338     | RAMANIYAM TOWERS RESIDENTS<br>ASSOCIATION REPRESENTED<br>THROUGH AUTHORIZED<br>REPRESENTATIVE MR KANNAN<br>SUBBAIH SON OF B SUBBIAH Vs.<br>STATE OF TAMIL NADU<br>REPRESENTED BY ITS SECRETARY<br>WATER RESOURCES DEPARTMENT | 1000050137722025<br>(Offline DD) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 161    | 18/04/2023     | 3305118001902023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2023)</b> | +1153    | MEENAVA THANTHAI, K.R.SELVARAJ KUMAR, MEENAVAR NALA SANGAM, REPRESENTED BY ITS PRESIDENT, M.R.THIYAGARAJAN Vs. THE CHAIRMAN, NATIONAL COASTAL MANAGEMENT AUTHORITY, GOVT OF INDIA, MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0051482023 (Online ) | 600  | Remo   |
| 162    | 18/04/2023     | 3305118001912023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2023)</b> | +1153    | SARAVANAN DAKSHINAMURTHY S/O. R.DAKSHINAMURTHY Vs. UNION OF INDIA, REP BY ITS SECRETARY, MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE  | 0051492023 (Online ) | 600  | Remo   |
| 163    | 18/04/2023     | 3305118001922023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2023)</b> | +1153    | ASHWINI KUMAR Vs. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE   | 0051502023 (Online ) | 600  | Remo   |
| 164    | 18/04/2023     | 3305118001932023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/04/2023)</b> | +1153    | P.SOMASUNDARAM, ADVOCATE Vs. UNION OF INDIA, THROUGH SECRETARY, MINISTRY OF ENVIRONMENT AND FOREST   | 0051512023 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 165    | 28/05/2023     | 3305118002552023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/05/2023)</b> | +1112    | RATHINASAMY Vs. DISTRICT COLLECTOR  | 0068512023 (Online ) | 600  | Remo   |
| 166    | 20/02/2024     | 3305118001102024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/02/2024)</b> | +843     | R.K. PALANISAMY Vs. SEIAA   | 0030062024 (Online ) | 600  | Remo   |
| 167    | 06/05/2022     | 3305111002222022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2025)</b> | +260     | VIDYADHAR DURGEKAR Vs. KARNATAKA DEPARTMENT OF ENVIRONMENT FOREST AND ECOLOGY | 0046782022 (Online ) | 945  | Remo   |
| 168    | 07/09/2025     | 3305129005232025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/09/2025)</b> | +276     | JAKKAMSETTI BABU RAO Vs. ANDHRA PRADESH POLLUTION CONTROL BOARD               | 0197882025 (Online ) | 600  | Remo   |
| 169    | 06/05/2022     | 3305111002202022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2025)</b> | +260     | VIDYADHAR DURGEKAR Vs. KARNATAKA DEPARTMENT OF ENVIRONMENT FOREST AND ECOLOGY | 0046712022 (Online ) | 915  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|---|-----------------------------------|------|--------|
| 170    | 14/10/2022     | 3305118006922022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 21/10/2022)</b> | +1332    | SARASWATHI EXCEL MATRICULATION SCHOOL REP. BY ITS CORRESPONDENT M. RAJASEKARAN Vs. THE MEMBER SECRETARY TAMIL NADU POLLUTION CONTROL BOARD  | 0122042022 (Online )              | 600  | Remo   |
| 171    | 23/01/2025     | 3305111000472025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 24/01/2025)</b> | +506     | DHARUVESH SHAH Vs. MOEF   | 0017912025 (Online )              | 600  | Remo   |
| 172    | 11/07/2025     | 3305111003652025<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date : 17/07/2025)</b> | +332     | SUO MOTU Vs. GOVERNMENT OF KARNATAKAREP BY ITS CHIEF SECRETARY  | 0139262025 (Online )              | 1225 | Remo   |
| 173    | 04/04/2025     | 3305118002092025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 16/04/2025)</b> | +424     | NEWS ITEM TITLED "CONCERN RAISED OVER LEVELING OF COASTAL DUNES IN INJAMBAKKAM FOR BEAUTIFICATION PROJECT" PUBLISHED IN THE HINDU CHENNAI EDITION DATED 06.05.2024 Vs. THE CHIEF SECRETARY TAMIL NADU | 1000050076142025<br>(Offline IPO) | 695  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 174    | 20/12/2024     | 3305118007412024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2025)</b> | +482     | NEWSITEM PUBLISHED IN THE NEW INDIAN EXPRESS TITLED AT LEAST 19 DEAD IN VIRUDHUNAGAR FIRECRACKER FACTORY BLAST MORE THAN 30 INJURED Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0223462024 (Online ) | 2155 | Remo   |
| 175    | 06/05/2022     | 3305117012562021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/08/2021)</b> | +1777    | MUNEER M Vs. STATE OF KERALA   | 0125532021 (Online ) | 600  | Remo   |
| 176    | 20/12/2024     | 3305118007432024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2025)</b> | +482     | NEWSITEM PUBLISHED IN THE NEW INDIAN EXPRESS TITLED AT LEAST 19 DEAD IN VIRUDHUNAGAR FIRECRACKER FACTORY BLAST MORE THAN 30 INJURED Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0223532024 (Online ) | 2120 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 177    | 30/05/2023     | 3305117002672023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | MURALEEDHARA MALLAN Vs.<br>KERALA STATE POLLUTION<br>CONTROL BOARD                       | 0069762023 (Online )              | 600  | Remo   |
| 178    | 28/05/2024     | 3305117003532024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/06/2024)</b> | +734     | FISHING BOAT OWNERS □<br>ASSOCIATION Vs. KERALA COASTAL<br>ZONE MANAGEMENT AUTHORITY     | 0094992024 (Online )              | 1190 | Remo   |
| 179    | 21/04/2023     | 3305130002022023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/04/2023)</b> | +1146    | MR. TELLAM NARESH Vs. UNION OF<br>INDIA  | 1000050052952023<br>(Offline IPO) | 1270 | Remo   |
| 180    | 29/11/2022     | 3305118008422022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/11/2022)</b> | +1293    | S BAGHYA LAKSHMI Vs. THE<br>DIRECTOR DEPARTMENT OF<br>ENVIRONMENT STATE OF TAMIL<br>NADU | 0141542022 (Online )              | 600  | Remo   |
| 181    | 16/03/2023     | 3305130001382023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/03/2023)</b> | +1178    | BADDAM RAJI REDDY Vs. MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE            | 0036052023 (Online )              | 1240 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 182    | 17/05/2025     | 3305129002662025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/11/2025)</b> | +220     | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. UNION OF<br>INDIA REP. BY ITS SECRETARY<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE | 0106162025 (Online ) | 600  | Remo   |
| 183    | 05/04/2024     | 3305118002282024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/04/2024)</b> | +787     | S P MUTHURAMAN Vs. MOEF  | 0064192024 (Online ) | 500  | Remo   |
| 184    | 23/06/2025     | 3305118003152025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/06/2025)</b> | +354     | MEENAVA THANTHAI K.R.SELVARAJ<br>KUMAR MEENAVAR NALA SANGAM<br>Vs. STATE OF TAMILNADU  | 0123822025 (Online ) | 660  | Remo   |
| 185    | 28/03/2025     | 3305118001942025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2025)</b> | +260     | CHENNAI PETROLEUM<br>CORPORATION LIMITED Vs. TAMIL<br>NADU POLLUTION CONTROL BOARD   | 0071242025 (Online ) | 700  | Remo   |
| 186    | 31/05/2023     | 3305117002732023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2023)</b> | +1101    | N SREENIVASAN Vs. CENTRAL<br>POLLUTION CONTROL BOARD   | 0070072023 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 187    | 16/03/2023     | 3305117001392023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/03/2023)</b> | +1184    | JITH KUMAR Vs. STATE OF KERALA<br>REPRESENTED BY ITS CHIEF<br>SECRETARYGOVERNMENT<br>SECRETARIAT<br>THIRUVANATHAPURAM  | 0036382023 (Online ) | 800  | Remo   |
| 188    | 14/07/2025     | 3305118003682025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/07/2025)</b> | +332     | NEWS ITEM TITLED OFFICIALS ARE<br>NEGLIGENT IN NOT MONITORING<br>SEWAGE MIXING IN<br>SEMBARAMBAKKAM LAKE<br>APPEARING IN THE DINAMALAR<br>NEWSPAPER CHENNAI EDITION<br>DATED 21ST APRIL 2025 Vs. THE<br>PRINCIPAL SECRETARY TO GOVT. OF<br>TAMIL NADU DEPARTMENT OF<br>ENVIRONMENT CLIMATE CHANGE<br>AND FORESTS | 0142752025 (Online ) | 600  | Remo   |
| 189    | 18/12/2023     | 3305120370022023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/12/2023)</b> | +897     | SRI SUNKARA SWAMY NAIDU<br>WELFARE ORGANISATION<br>REPRESENTED BY ITS PRESIDENT<br>SUNKARA KARRTHIK Vs. UNION OF<br>INDIA  | 0156792023 (Online ) | 1100 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 190    | 17/07/2025     | 3305120003742025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2025)</b> | +248     | PENNADA RATNA KISHORE Vs.<br>UNION OF INDIA MINISTRY OF<br>ENVIRONMENT FOREST & CLIMATE<br>CHANGE   | 0145852025 (Online )             | 905  | Remo   |
| 191    | 01/12/2024     | 3305118006762024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/12/2024)</b> | +534     | NEWSITEM PUBLISHED IN THE NEW<br>INDIAN EXPRESS TITLED AT LEAST<br>19 DEAD IN VIRUDHUNAGAR<br>FIRECRACKER FACTORY BLAST<br>MORE THAN 30 INJURED Vs. UNION<br>OF INDIA REP. BY ITS SECRETARY<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE | 0207662024 (Online )             | 1150 | Remo   |
| 192    | 05/09/2023     | 3305130004292023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2023)</b> | +979     | HUMAN RIGHTS & CONSUMER<br>PROTECTION CELL TRUSTS REP. BY<br>ITS CHAIRMAN - THAKUR RAJKUMAR<br>SINGH Vs. THE STATE OF<br>TELANGANA REP. BY ITS CHIEF<br>SECRETARY   | 1000050110652023<br>(Offline DD) | 600  | Remo   |
| 193    | 25/02/2023     | 3305129001042023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | GREEN SOCIETY COSTAL<br>CORRIDOR Vs. MINISTRY OF<br>ENVIRONMENT FOREST AND<br>CLIMATE CHANGE  | 0025052023 (Online )             | 605  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 194    | 15/07/2025     | 3305129003712025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/07/2025)</b> | +327     | SHYAM PRASAD MANTRI Vs. STATE OF ANDHRAPRDESH  | 0143192025 (Online ) | 600  | Remo   |
| 195    | 05/09/2023     | 3305118004312023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/09/2023)</b> | +1005    | KANNAPPAN Vs. THE TAMILNADU COASTAL ZONE MANAGEMENT AUTHORITY REP BY ITS MEMBER SECRETARY NO.1 JEENIS ROAD PANAGAL BUILDING GROUND FLOOR SAIDAPET CHENNAI 600 015 EMAIL : TND0E@TN.NIC.IN PHONE : 044 - 24336594 | 0111002023 (Online ) | 600  | Remo   |
| 196    | 23/03/2025     | 3305118001732025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/04/2025)</b> | +438     | R KALISTAS Vs. THE STATE OF TAMIL NADU REP. BY THE SECRETARY DEPARTMENT OF ENVIRONMENT AND FORESTS   | 0066872025 (Online ) | 600  | Remo   |
| 197    | 10/09/2025     | 3305129005312025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2025)</b> | +265     | CHENDA BHUSHANAM Vs. STATE OF ANDHRA PRADESH   | 0199982025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 198    | 10/06/2023     | 3305130002782023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/06/2023)</b> | +1094    | AKULA SATISH Vs. STATE OF<br>TELANGANA  | 0071062023 (Online ) | 660  | Remo   |
| 199    | 26/02/2024     | 3305118001442024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/07/2024)</b> | +711     | TRIBUNAL ON ITS OWN MOTION IN<br>THE MATTER OF CHENNAI RAINS<br>MAKKALAIVATHAIKKUM OIL<br>COMPANIES-SHOCKING STORY -<br>MICHAUNG GROUND REPORT<br>COVERED BY ON VIKATAN TV<br>CHENNAI DT.06.12.2023 Vs. THE<br>DISTRICT COLLECTOR CHENNAI<br>DISTRICT | 0033642024 (Online ) | 600  | Remo   |
| 200    | 25/02/2023     | 3305118001072023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU  | 0025282023 (Online ) | 600  | Remo   |
| 201    | 21/12/2024     | 3305111007492024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/12/2024)</b> | +537     | SRI HARISH THOLAR Vs. STATE OF<br>KARNATAKA   | 0224592024 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 202    | 27/04/2023     | 3305118002082023<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/05/2023)</b> | +1138    | K.M.RAJIS/O. MUNUSWAMY Vs.<br>TAMIL NADU POLLUTION CONTROL<br>BOARD REPRESENTED BY ITS<br>CHAIRMAN | 0055292023 (Online )              | 730  | Remo   |
| 203    | 08/08/2024     | 3305130004512024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/08/2024)</b> | +670     | BADDAM RAJI REDDY Vs. MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE                      | 0128052024 (Online )              | 600  | Remo   |
| 204    | 08/08/2024     | 3305130004532024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/08/2024)</b> | +675     | BADDAM RAJI REDDY Vs. MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE                      | 1000050128092024<br>(Offline IPO) | 500  | Remo   |
| 205    | 08/08/2024     | 3305130004542024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/08/2024)</b> | +670     | BADDAM RAJI REDDY Vs. MINISTRY<br>OF ENVIRONMENT FOREST AND<br>CLIMATE CHANGE                      | 0128122024 (Online )              | 600  | Remo   |
| 206    | 28/02/2023     | 3305118001122023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | S.KUMARADASAN Vs. STATE OF<br>TAMILNADU  | 0026632023 (Online )              | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 207    | 14/05/2025     | 3305111002632025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2025)</b> | +265     | ARANYA PARISARA MATHU<br>HAVAMANA BADALAVANE SANGHA<br>Vs. STATE OF KARNATAKA  | 0505010209092025<br>(Offline IPO) | 1470 | Remo   |
| 208    | 23/12/2023     | 3305130370172023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/01/2024)</b> | +888     | THE CONSERVATION ACTION TRUST<br>Vs. UNION OF INDIA  | 0158762023 (Online )              | 980  | Remo   |
| 209    | 20/06/2023     | 3305117002872023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/10/2025)</b> | +248     | MR.D.SURESH KUMAR SECRETARY<br>POLLUTED AREA WELFARE SOCIETY<br>REGN.NO.Q 464/2010 PANMANA PO<br>CHAVARA Vs. THE MANAGING<br>DIRECTOR THE KERALA MINERALS<br>AND METALS LTD. | 0071962023 (Online )              | 4090 | Remo   |
| 210    | 11/09/2025     | 3305129005362025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/09/2025)</b> | +272     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD  | 0201192025 (Online )              | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 211    | 17/10/2022     | 3305118007122022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>19/10/2022)</b> | +1334    | K.M.MUTHUSAMY GOUNDER Vs.<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE   | 0124422022 (Online ) | 600  | Remo   |
| 212    | 03/03/2023     | 3305129001162023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/05/2023)</b> | +1112    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVERNMENT OF<br>ANDHRA PRADESH  | 0027892023 (Online ) | 1210 | Remo   |
| 213    | 02/10/2024     | 3305111005782024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/09/2025)</b> | +269     | MADRAS ENGINEERING GROUP AND<br>CENTRE REP BY ADMIN OFFICER Vs.   | 0169172024 (Online ) | 1190 | Remo   |
| 214    | 08/09/2023     | 3305118004462023<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/09/2023)</b> | +997     | ANUPKRISHNAN<br>VISWANATHAMENONANUPKRISHNAN<br>VISWANATHAMENON Vs. HEAD OF<br>BUSINESS OPERATIONS(TN) M/S<br>PRESTIGE ESTATES PROJECTS LTD<br>CHENNAI | 0113322023 (Online ) | 1165 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 215    | 10/08/2024     | 3305118004622024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/08/2024)</b> | +669     | GEETHA SUBRAMANIAM Vs. THE STATE OF TAMIL NADU REP. BY CHIEF SECRETARY PUBLIC DEPARTMENT | 0129932024 (Online ) | 600  | Remo   |
| 216    | 29/01/2025     | 3305111000632025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/02/2025)</b> | +496     | DHARUVESH SHAH Vs. MOEF  | 0022502025 (Online ) | 600  | Remo   |
| 217    | 06/03/2023     | 3305130001182023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/03/2023)</b> | +1187    | BADDAM RAJI REDDY Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE                  | 0028632023 (Online ) | 1175 | Remo   |
| 218    | 29/01/2025     | 3305111000642025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/02/2025)</b> | +496     | DHARUVESH SHAH Vs. MOEF  | 0022512025 (Online ) | 600  | Remo   |
| 219    | 06/05/2022     | 3305129004772020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/10/2020)</b> | +2080    | CHODAVARAM COOPERATIVE SUGARS LIMITED Vs. CENTRAL POLLUTION CONTROL BOARD                | 0039652020 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|--|----------------------------------|------|--------|
| 220    | 06/05/2022     | 3305129004802020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/10/2020)</b> | +2078    | CHODAVARAM COOPERATIVE SUGARS LIMITED Vs. CENTRAL POLLUTION CONTROL BOARD  | 0040142020 (Online )             | 600  | Remo   |
| 221    | 06/05/2022     | 3305118000342019<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/12/2019)</b> | +2384    | M/S. GLAND PHARMA LTD. VSEZ DUVVADA REPRESENTED BY ITS VICE PRESIDENT MR. P. RAMESH KUMAR. Vs. CENTRAL POLLUTION CONTROL BOARD MINISTRY OF ENVIRONMENT AND FORESTS GOVT. OF INDIA REPRESENTED BY ITS MEMBER SECRETARY. | 330050050006112019<br>(Online )  | 500  | Remo   |
| 222    | 06/05/2022     | 3305118000102019<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/11/2019)</b> | +2410    | R RADHAKRISHNAN Vs. THE DISTRICT COLLECTOR   | 1000050005712019<br>(Offline DD) | 500  | Remo   |
| 223    | 06/05/2022     | 3305118000282019<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/11/2019)</b> | +2404    | R RADHAKRISHNAN Vs. THE DISTRICT COLLECTOR   | 1000050006122019<br>(Offline DD) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 224    | 06/05/2022     | 3305129002082020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/07/2020)</b> | +2173    | CHODAVARAM COOPERATIVE SUGARS LIMITED Vs. CENTRAL POLLUTION CONTROL BOARD   | 0014802020 (Online ) | 500  | Remo   |
| 225    | 06/05/2022     | 3305129002072020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/07/2020)</b> | +2173    | CHODAVARAM COOPERATIVE SUGARS LIMITED Vs. CENTRAL POLLUTION CONTROL BOARD   | 0014792020 (Online ) | 500  | Remo   |
| 226    | 06/05/2022     | 3305111001332020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/03/2020)</b> | +2293    | S. K. VIJAYKUMAR, AGED ABOUT 50 YEARS, S/O LATE S. N. KRISHNA KUMAR Vs. UNION OF INDIA, THROUGH ITS SECRETARY, MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE | 0007892020 (Online ) | 500  | Remo   |
| 227    | 06/05/2022     | 3305111001342020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/03/2020)</b> | +2280    | PADMA KODALIPADMA KODALI Vs. STATE PLOLLUTION CONTROL BOARD   | 0007902020 (Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                  | Fees | Action |
|--------|----------------|---|----------|---|---------------------------------|------|--------|
| 228    | 06/05/2022     | 3305129002422020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/07/2020)</b> | +2169    | CHODAVARAM COOPERATIVE SUGARS LIMITED Vs. CENTRAL POLLUTION CONTROL BOARD                         | 0018762020 (Online )            | 500  | Remo   |
| 229    | 06/05/2022     | 3305129000872020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/03/2020)</b> | +2291    | J NAGESWARA RAO Vs. THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY FOR MINES AND GEOLOGY | 0005052020 (Online )            | 500  | Remo   |
| 230    | 06/05/2022     | 3305129000422020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/03/2020)</b> | +2291    | J NAGESWARA RAO Vs. THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY FOR MINES AND GEOLOGY | 0003282020 (Online )            | 500  | Remo   |
| 231    | 06/05/2022     | 3305129000412020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/03/2020)</b> | +2291    | J NAGESWARA RAO Vs. THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY FOR MINES AND GEOLOGY | 0003272020 (Online )            | 500  | Remo   |
| 232    | 06/05/2022     | 3305118000702019<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/12/2019)</b> | +2372    | V. MANICKAM Vs. THE SECRETARY   | 330050050009482019<br>(Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 233    | 06/05/2022     | 3305111001422020<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>19/03/2020)</b> | +2278    | SRINIVASA RAO KODALI Vs.<br>KARNATAKA STATE POLLUTION<br>CONTROL BOARD REP. BY ITS<br>MEMBER SECRETARY                                   | 0008382020 (Online ) | 500  | Remo   |
| 234    | 06/05/2022     | 3305129000432020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/03/2020)</b> | +2291    | J NAGESWARA RAO Vs. THE STATE<br>OF ANDHRA PRADESH REP. BY<br>PRINCIPAL SECRETARY FOR MINES<br>AND GEOLOGY                               | 0003292020 (Online ) | 500  | Remo   |
| 235    | 06/05/2022     | 3305111001352020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/03/2020)</b> | +2280    | PADMA KODALIPADMA KODALI Vs.<br>KARNATAKA STATE POLLUTION<br>CONTROL BOARD   | 0007912020 (Online ) | 500  | Remo   |
| 236    | 06/05/2022     | 3305118007932021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/01/2021)</b> | +1985    | R.RAVIMARAN S/O RAMACHANDRAM<br>Vs. UNION OF INDIA REP BY ITS<br>SECERTARY THE MINISTRY OF<br>ENVIRONMENT, FORESTS AND<br>CLIMATE CHANGE | 0078232021 (Online ) | 600  | Remo   |
| 237    | 06/05/2022     | 3305111004392020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/09/2020)</b> | +2089    | VINAY SHIVANAND NAIK Vs. STATE<br>OF KARNATAKA DEPT. OF<br>TRANSPORT REP. BY ITS CHIEF<br>SECRETARY                                      | 0037312020 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 238    | 06/05/2022     | 3305111005572020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/11/2020)</b> | +2029    | VINAY SHIVANAND NAIK Vs. STATE OF KARNATAKA DEPT. OF TRANSPORT REP. BY ITS CHIEF SECRETARY   | 0050822020 (Online ) | 600  | Remo   |
| 239    | 06/05/2022     | 3305118007942021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/01/2021)</b> | +1985    | S.SEKAR Vs. STATE OF TAMIL NADU ENVIRONMENT AND FORESTS DEPARTMENT   | 0078302021 (Online ) | 500  | Remo   |
| 240    | 06/05/2022     | 3305118007952021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/01/2021)</b> | +1985    | S.SEKAR Vs. STATE OF TAMIL NADU ENVIRONMENT AND FORESTS DEPARTMENT   | 0078332021 (Online ) | 500  | Remo   |
| 241    | 06/05/2022     | 3305118003052020<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>07/08/2020)</b> | +2137    | TAMIL NADU SMALL MINE OWNERS FEDERATION, REP BY ITS GENERAL SECRETARY, MR.J.MOHAN KUMAR Vs. THE SECRETARY, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVERNMENT OF INDIA | 0024012020 (Online ) | 1700 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 242    | 06/05/2022     | 3305118003062020<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date : 07/08/2020)</b> | +2137    | TAMIL NADU SMALL MINE OWNERS FEDERATION, REP BY ITS GENERAL SECRETARY, MR.J.MOHAN KUMAR Vs. THE SECRETARY, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVERNMENT OF INDIA | 0024022020 (Online ) | 1700 | Remo   |
| 243    | 06/05/2022     | 3305118002922020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 27/07/2020)</b> | +2148    | V. SANKARA SUBRAMANIAN S/O S.VELUSAMY Vs. THE UNION OF INDIA, REP.BY THE SECRETARY TO GOVERNMENT, MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE, GOVERNMENT OF INDIA             | 0022752020 (Online ) | 500  | Remo   |
| 244    | 06/05/2022     | 3305130003842020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 15/09/2020)</b> | +2098    | THUMMANAPALLY SRINIVAS Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE   | 0034252020 (Online ) | 600  | Remo   |
| 245    | 06/05/2022     | 3305130003602020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 01/09/2020)</b> | +2112    | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUST - REGD. NO. LLIV/2014 REPRESENTED BY ITS CHAIRMAN THAKUR RAJKUMAR SINGH Vs. THE STATE OF TELANGANA. REP. BY ITS CHIEF SECRETARY      | 0031532020 (Online ) | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|---|-----------------------------------|------|--------|
| 246    | 06/05/2022     | 3305118000662019<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/09/2020)</b> | +2112    | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUST - REGD. NO. LLIV/2014 REPRESENTED BY ITS CHAIRMAN THAKUR RAJKUMAR SINGH Vs. THE STATE OF TELANGANA. REP. BY ITS CHIEF SECRETARY | 1000050008992019<br>(Offline IPO) | 500  | Remo   |
| 247    | 06/05/2022     | 3305118002752020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>19/07/2020)</b> | +2156    | ATANA FLAT OWNERS AND RESIDENTS ASSOCIATION Vs. TAMIL NADU POLLUTION CONTROL BOARD  | 0021252020 (Online )              | 500  | Remo   |
| 248    | 06/05/2022     | 3305118008052021<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/01/2021)</b> | +1978    | SYED MOHAMED KALIFA SAHIB,S/O. SYED KAMIL SAHIB, PRESIDENT, NAGORE DARGAH ADVISORY BOARD Vs. THE DISTRICT COLLECTOR   | 0078822021 (Online )              | 1000 | Remo   |
| 249    | 06/05/2022     | 3305129009322021<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/02/2021)</b> | +1940    | ISANAKA VEDAVATHI Vs. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  | 0087382021 (Online )              | 1000 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 250    | 06/05/2022     | 3305129009332021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/02/2021)</b> | +1940    | ISANAKA VEDAVATHI Vs. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE                                      | 0087492021 (Online ) | 500  | Remo   |
| 251    | 06/05/2022     | 3305118010242021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/04/2021)</b> | +1884    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE DISTRICT COLLECTOR KANCHEEPURAM DISTRICT                        | 0097722021 (Online ) | 500  | Remo   |
| 252    | 06/05/2022     | 3305118005132020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/10/2020)</b> | +2056    | S.KANNAMMAL Vs. THE GOVERNMENT OF INDIA, MINISTRY OF ENVIRONMENT AND FORESTS AND CLIMATE CHANGE               | 0045192020 (Online ) | 600  | Remo   |
| 253    | 06/05/2022     | 3305117003102020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/07/2020)</b> | +2144    | K.K.MUHAMMED IQBAL, S/O. KOCHU MUHAMMED Vs. KERALA STATE POLLUTION CONTROL BOARD, REPRESENTED BY ITS CHAIRMAN | 0024612020 (Online ) | 500  | Remo   |
| 254    | 06/05/2022     | 3305118010252021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/04/2021)</b> | +1884    | MR.V.RAJESH Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE   | 0097732021 (Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 255    | 06/05/2022     | 3305118008932021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2021)</b> | +1943    | J NAGESWARA RAO Vs. THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY FOR MINES AND GEOLOGY                                       | 1000050086462021<br>(Offline DD) | 500  | Remo   |
| 256    | 06/05/2022     | 3305118008072021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/01/2021)</b> | +1983    | SINGARAVELLAR OCEAN SIDE RESIDENTS WELFARE ASSOCIATION Vs. THE STATE OF TAMIL NADU MUNICIPAL ADMINISTRATION AND WATER SUPPLY DEPARTMENT | 0078892021 (Online )             | 500  | Remo   |
| 257    | 06/05/2022     | 3305130011082021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/06/2021)</b> | +1830    | ALLURI RAJU AND OTHERS Vs. TELANAGANA STATE POLLUTION CONTROL BOARD   | 0103552021 (Online )             | 600  | Remo   |
| 258    | 06/05/2022     | 3305118010922021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/06/2021)</b> | +1831    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE SECRETARY TO GOVT. OF TAMIL NADU DEPARTMENT OF ENVIRONMENT & FORESTS                      | 0101362021 (Online )             | 600  | Remo   |
| 259    | 06/05/2022     | 3305118005962020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/12/2020)</b> | +1991    | MR. ANTONY CLEMENT RUBIN Vs. STATE OF TAMIL NADU, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF TAMIL NADU                                 | 0056072020 (Online )             | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 260    | 06/05/2022     | 3305129002982020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/07/2020)</b> | +2146    | NUTRA SPECIALITIES PVT LTD Vs.<br>THE MEMBER SECRETARY CENTRAL<br>POLLUTION CONTROL BOARD   | 0023542020 (Online ) | 600  | Remo   |
| 261    | 06/05/2022     | 3305117010002021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/03/2021)</b> | +1902    | RAVI Vs. UNION OF INDIA   | 0095042021 (Online ) | 600  | Remo   |
| 262    | 06/05/2022     | 3305118009582021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/03/2021)</b> | +1923    | SWAMINATHAN RAMADOSS Vs.<br>DISTRICT COLLECTOR  | 0090992021 (Online ) | 600  | Remo   |
| 263    | 06/05/2022     | 3305111010142021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/04/2021)</b> | +1871    | SRI KISHORE KUMAR Vs. UNION OF<br>INDIA MINISTRY OF ENVIRONMENT<br>FOREST & CLIMATE CHANGE  | 0096772021 (Online ) | 600  | Remo   |
| 264    | 06/05/2022     | 3305117005292020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/02/2021)</b> | +1935    | AGATTI ISLAND KERALA KARSHKA<br>SANGHOM Vs. UNION OF INDIA<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE REP.<br>BY ITS SECRETARY | 0048612020 (Online ) | 800  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 265    | 06/05/2022     | 3305111003182020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/08/2020)</b> | +2139    | A. JAYA GHOSH Vs. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY REP. BY ITS MEMBER SECRETARY     | 0025172020 (Online ) | 500  | Remo   |
| 266    | 06/05/2022     | 3305118003682020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/09/2020)</b> | +2108    | V.RAMASUBBU Vs. UNION OF INDIA REP BY THE SECRETARY TO GOVERNMENT                                | 0032302020 (Online ) | 700  | Remo   |
| 267    | 06/05/2022     | 3305118004722020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/09/2020)</b> | +2083    | K.SARAVANAN Vs. TAMILNADU POLYMER INDUSTRIES PARK LTD  | 0038812020 (Online ) | 600  | Remo   |
| 268    | 06/05/2022     | 3305118003692020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/09/2020)</b> | +2108    | V.RAMASUBBU Vs. UNION OF INDIA REP BY THE SECRETARY TO GOVERNMENT                                | 0032322020 (Online ) | 700  | Remo   |
| 269    | 06/05/2022     | 3305118005852020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/12/2020)</b> | +2007    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE GOVERNMENT OF TAMILNADU REP BY ITS CHIEF SECRETARY | 0054942020 (Online ) | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 270    | 06/05/2022     | 3305118005332020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/11/2020)</b> | +2035    | P GENGAIYAN Vs. THE DISTRICT COLLECTOR  | 0049242020 (Online ) | 500  | Remo   |
| 271    | 06/05/2022     | 3305117009892021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/03/2021)</b> | +1905    | ONAKKUR PARISTHITHI SAMRAKSHANA SAMITHY Vs. KERALA POLLUTION CONTROL BOARD  | 0094262021 (Online ) | 600  | Remo   |
| 272    | 06/05/2022     | 3305130003732020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/09/2020)</b> | +2102    | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUST - REGD. NO. LLIV/2014 REPRESENTED BY ITS CHAIRMAN THAKUR RAJKUMAR SINGH Vs. THE STATE OF TELANGANA. REP. BY ITS CHIEF SECRETARY | 0032402020 (Online ) | 500  | Remo   |
| 273    | 06/05/2022     | 3305117005162020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/11/2020)</b> | +2049    | AGATTI ISLAND KERALA KARSHKA SANGHOM Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY   | 0046312020 (Online ) | 900  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id               | Fees | Action |
|--------|----------------|---|----------|--|------------------------------|------|--------|
| 274    | 06/05/2022     | 3305117005172020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/11/2020)</b> | +2050    | AGATTI ISLAND KERALA KARSHKA SANGHOM Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY  | 0046322020 (Online )         | 600  | Remo   |
| 275    | 06/05/2022     | 3305117009642021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/03/2021)</b> | +1915    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY | 0091982021 (Online )         | 500  | Remo   |
| 276    | 06/05/2022     | 3305117010192021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/04/2021)</b> | +1886    | KURUVICHIRA SRI NAGARAJA TEMPLE, REP. BY CUSTODIAN SRI K.S. RAVINDRAN NAIR Vs. THE SECRETARY, KUNNATHUNAD GRAMA PANCHAYATH       | 0097282021 (Online )         | 500  | Remo   |
| 277    | 06/05/2022     | 3305130009922021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/06/2021)</b> | +1823    | M/S. APL HEALTH CARE LIMITED Vs. ENVIRONMENT & FORESTS   | 0094462021 (Online )         | 500  | Remo   |
| 278    | 06/05/2022     | 3305118001452020<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/11/2020)</b> | +2050    | KASALA VENKATA REDDY Vs. STATE OF ANDHRA PRADESH   | 330050050008482020 (Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 279    | 06/05/2022     | 3305130009932021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/03/2021)</b> | +1905    | AMNEAL ONCOLOGY PVT.LTD Vs.<br>ENVIRONMENT & FORESTS   | 0094482021 (Online ) | 500  | Remo   |
| 280    | 06/05/2022     | 3305130009942021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/03/2021)</b> | +1905    | M/S. AUROBINDO PHARMA LIMITED<br>(UNIT XVI) Vs. ENVIRONMENT &<br>FORESTS   | 0094492021 (Online ) | 500  | Remo   |
| 281    | 06/05/2022     | 3305130009952021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/03/2021)</b> | +1905    | M/S. AUROBINDO PHARMA LIMITED<br>(UNIT VII) Vs. ENVIRONMENT &<br>FORESTS   | 0094502021 (Online ) | 500  | Remo   |
| 282    | 06/05/2022     | 3305118009962021<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/03/2021)</b> | +1902    | MAHENDRAN P Vs. THE UNION OF<br>INDIA REP BY ITS SECRETARY<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE | 0094512021 (Online ) | 1000 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                  | Fees | Action |
|--------|----------------|---|----------|---|---------------------------------|------|--------|
| 283    | 06/05/2022     | 3305111005882020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/12/2020)</b> | +2006    | S. K. VIJAYKUMAR, AGED ABOUT 50 YEARS, S/O LATE S. N. KRISHNA KUMAR Vs. UNION OF INDIA, THROUGH ITS SECRETARY, MINISTRY OF ENVIRONMENT FORESTS AND CLIMATE CHANGE | 0055372020 (Online )            | 500  | Remo   |
| 284    | 06/05/2022     | 3305118010272021<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/06/2021)</b> | +1823    | U. KALIMUTHAN Vs. THE UNION OF INDIA REP. BY ITS SECRETARY TO GOVERNMENT MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0097842021 (Online )            | 1000 | Remo   |
| 285    | 06/05/2022     | 3305118010232021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/05/2021)</b> | +1849    | MEENAVA THANTHAI K R SELVARAJ KUMAR MEENAVAR NALA SANGAM REPRESENTED BY ITS PRESIDENT Vs. THE DIRECTOR MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE            | 0097642021 (Online )            | 600  | Remo   |
| 286    | 06/05/2022     | 3305118000082020<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/01/2020)</b> | +2337    | JEYENTH VIJAYARAGHAVANAM Vs. THE UNION OF INDIA REP. BY ITS SECRETARY TO GOVERNMENT MINISTRY OF ENVIRONMENT AND FORESTS AND CLIMATE CHANGE                        | 330050050000632020<br>(Online ) | 500  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 287    | 06/05/2022     | 3305118000902019<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/01/2020)</b> | +2337    | PUNGANUR CONSUMER PROTECTION COUNCIL<br>[REGD.NO.32/92] REPRESENTED BY ITS ADVISOR S.VIJAYAKUMAR Vs. THE STATE OF TAMIL NADU REP BY ITS SECRETARY DEPARTMENT OF REVENUE | 330050050011522019<br>(Online )  | 500  | Remo   |
| 288    | 06/05/2022     | 3305118001122020<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/03/2020)</b> | +2280    | PADMA KODALI Vs. KARNATAKA STATE POLLUTION CONTROL BOARD  | 1000050006962020<br>(Offline DD) | 1000 | Remo   |
| 289    | 06/05/2022     | 3305118001762020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/06/2020)</b> | +2194    | K.SARAVANAN Vs. TAMILNADU POLYMER INDUSTRIES PARK LTD   | 0011722020 (Online )             | 500  | Remo   |
| 290    | 06/05/2022     | 3305117011402021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/06/2021)</b> | +1817    | K.K. MUHAMMED IQBAL Vs. KERALA COASTAL ZONE MANAGEMENT AUTHORITY  | 0107372021 (Online )             | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 291    | 06/05/2022     | 3305118015402021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/02/2022)</b> | +1592    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE CHIEF<br>SECRETARY TO GOVT. OF<br>TAMILNADU | 0179082021 (Online ) | 1200 | Remo   |
| 292    | 06/05/2022     | 3305129011462021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/06/2021)</b> | +1816    | GAVINOLLA SRINIVAS Vs. MINISTRY<br>OF ENVIRONMENT & FOREST                                   | 0107922021 (Online ) | 700  | Remo   |
| 293    | 06/05/2022     | 3305117011382021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/06/2021)</b> | +1817    | ONAKKUR PARISTHITHI<br>SAMRAKSHANA SAMITHY Vs.<br>KERALA POLLUTION CONTROL<br>BOARD          | 0107092021 (Online ) | 700  | Remo   |
| 294    | 06/05/2022     | 3305118011432021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/06/2021)</b> | +1817    | D.RANJITH KUMAR Vs. MOEF   | 0107642021 (Online ) | 675  | Remo   |
| 295    | 06/05/2022     | 3305117014362021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/10/2021)</b> | +1710    | MUHAMMED. O Vs. THE KERALA<br>STATE ENVIRONMENT IMPACT<br>ASSESSMENT AUTHORITY               | 0161972021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 296    | 06/05/2022     | 3305117011552021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/08/2021)</b> | +1777    | MUNEER M Vs. STATE OF KERALA   | 0109352021 (Online ) | 600  | Remo   |
| 297    | 06/05/2022     | 3305118009402021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/07/2021)</b> | +1805    | S.SEKAR Vs. STATE OF TAMIL NADU<br>ENVIRONMENT AND FORESTS<br>DEPARTMENT | 0088042021 (Online ) | 600  | Remo   |
| 298    | 06/05/2022     | 3305117011582021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/06/2021)</b> | +1812    | RENNY JACOB GEORGE Vs.<br>KERALA POLLUTION CONTROL<br>BOARD              | 0109452021 (Online ) | 600  | Remo   |
| 299    | 06/05/2022     | 3305129011802021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/07/2021)</b> | +1802    | GAVINOLLA SRINIVAS Vs. MINISTRY<br>OF ENVIRONMENT & FOREST               | 0113282021 (Online ) | 950  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 300    | 06/05/2022     | 3305130009772021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/07/2021)</b> | +1782    | TANDUR CITIZENS WELFARE SOCIETY REP. BY ITS PRESIDENT RAJGOPAL SARDA Vs. GOVERNMENT OF TELANGANA REP. BY ITS SECRETARY ENVIRONMENT & FOREST DEPT   | 0088182021 (Online ) | 600  | Remo   |
| 301    | 06/05/2022     | 3305130011622021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>07/07/2021)</b> | +1803    | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUSTS REP. BY ITS CHAIRMAN - THAKUR RAJKUMAR SINGH Vs. THE STATE OF TELANGANA REP. BY ITS CHIEF SECRETARY | 0110172021 (Online ) | 600  | Remo   |
| 302    | 06/05/2022     | 3305118015112021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/11/2021)</b> | +1670    | SAKTHIVEL Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0173832021 (Online ) | 600  | Remo   |
| 303    | 06/05/2022     | 3305118014042021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>22/09/2021)</b> | +1726    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE PRINCIPAL SECRETARY TO GOVERNMENT PUBLIC WORKS DEPARTMENT  | 0149522021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 304    | 06/05/2022     | 3305129010152021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/07/2021)</b> | +1787    | YANATI SREENIVASULU REDDY S/O<br>RAMACHANDRA REDDY HINDU AGED<br>ABOUT 70 YEARS Vs. THE CHIEF<br>SECRETARY GOVT. OF ANDHRA<br>PRADESH  | 0096782021 (Online ) | 900  | Remo   |
| 305    | 06/05/2022     | 3305129012212021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>24/07/2021)</b> | +1786    | M/S. SUBRAHMANYESWARASWAMY<br>RICE MILL REP. BY ITS PARTNER - V.<br>RAGHAVENDRAPRASAD Vs. THE<br>STATE OF ANDHRA PRADESH REP.<br>BY ITS PRINCIPAL SECRETARY<br>ENVIRONMENT FOREST SCIENCE &<br>TECHNOLOGY DEPT | 0119932021 (Online ) | 600  | Remo   |
| 306    | 06/05/2022     | 3305130010092021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/09/2021)</b> | +1744    | ANIRUDH REDDY Vs. UNION OF<br>INDIA THROUGH THE SECRETARY<br>MINISTRY OF ENVIRONMENT<br>FORESTS AND CLIMATE CHANGE   | 0096132021 (Online ) | 500  | Remo   |
| 307    | 06/05/2022     | 3305118011812021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/07/2021)</b> | +1779    | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE<br>PRINCIPAL SECRETARY TO GOVT. OF<br>TAMILNADU DEPARTMENT OF<br>HEALTH AND FAMILY WELFARE  | 0113322021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 308    | 06/05/2022     | 3305117012582021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/08/2021)</b> | +1777    | MUNEER M Vs. STATE OF KERALA   | 0125542021 (Online ) | 600  | Remo   |
| 309    | 06/05/2022     | 3305117012592021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/08/2021)</b> | +1775    | MUNEER M Vs. STATE OF KERALA   | 0125782021 (Online ) | 600  | Remo   |
| 310    | 06/05/2022     | 3305129014352021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/10/2021)</b> | +1710    | NAGENDRAKUMAR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE      | 0159972021 (Online ) | 600  | Remo   |
| 311    | 06/05/2022     | 3305129014452021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/12/2021)</b> | +1636    | ISANAKA VEDAVATHI Vs. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE | 0163182021 (Online ) | 700  | Remo   |
| 312    | 06/05/2022     | 3305130012952021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>11/08/2021)</b> | +1768    | INDIAN COUNCIL FOR ENVIRO LEGAL ACTION Vs. UNION OF INDIA MOEF AND CC    | 0130282021 (Online ) | 3470 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 313    | 06/05/2022     | 3305118014502021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/10/2021)</b> | +1700    | SENTHIL LAKSHMANAN Vs. THE DISTRICT COLLECTOR   | 0163352021 (Online ) | 600  | Remo   |
| 314    | 06/05/2022     | 3305111015422021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>01/12/2021)</b> | +1656    | VINAY SHIVANAND NAIK Vs. STATE OF KARNATAKA DEPT. OF TRANSPORT REP. BY ITS CHIEF SECRETARY                                      | 0180242021 (Online ) | 600  | Remo   |
| 315    | 06/05/2022     | 3305130013052021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/08/2021)</b> | +1765    | PIRAMAL PHARMA LIMITED Vs. TELANAGANA STATE POLLUTION CONTROL BOARD   | 0131412021 (Online ) | 600  | Remo   |
| 316    | 06/05/2022     | 3305118014482021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/10/2021)</b> | +1700    | SENTHIL LAKSHMANAN Vs. THE DISTRICT COLLECTOR   | 0163332021 (Online ) | 600  | Remo   |
| 317    | 06/05/2022     | 3305117013572021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/09/2021)</b> | +1746    | AGATTI ISLAND KERALA KARSHKA SANGHOM Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY | 0140702021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 318    | 06/05/2022     | 3305118012622021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/09/2021)</b> | +1744    | BALAKRISHNAN R Vs. THE DISTRICT COLLECTOR   | 0126112021 (Online ) | 600  | Remo   |
| 319    | 06/05/2022     | 3305117005582020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/09/2021)</b> | +1745    | AGATTI ISLAND KERALA KARSHKA SANGHOM Vs. UNION OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE REP. BY ITS SECRETARY | 0051172020 (Online ) | 800  | Remo   |
| 320    | 06/05/2022     | 3305117013682021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/09/2021)</b> | +1740    | Y.SAM, S/O YESUVADIAN Vs. DISTRICT COLLECTOR  | 0142842021 (Online ) | 600  | Remo   |
| 321    | 06/05/2022     | 3305118010012021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/09/2021)</b> | +1735    | K. NAGAPPA SON OF KONEETAPPA Vs. UNION OF INDIA REP BY ITS SECRETARY  | 0095432021 (Online ) | 700  | Remo   |
| 322    | 06/05/2022     | 3305118015092021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/11/2021)</b> | +1670    | PASUMPOM ANAND Vs. STATE OF TAMILNADU   | 0173162021 (Online ) | 605  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 323    | 06/05/2022     | 3305118013692021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/09/2021)</b> | +1731    | V. MAHENDRAN Vs. THE DISTRICT COLLECTOR   | 0143262021 (Online ) | 600  | Remo   |
| 324    | 06/05/2022     | 3305130002482022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/04/2022)</b> | +1520    | HUMAN RIGHTS & CONSUMER PROTECTION CELL TRUST - REGD. NO. LLIV/2014 REPRESENTED BY ITS CHAIRMAN THAKUR RAJKUMAR SINGH Vs. THE STATE OF TELANGANA. REP. BY ITS CHIEF SECRETARY | 0050662022 (Online ) | 950  | Remo   |
| 325    | 06/05/2022     | 3305118013972021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/09/2021)</b> | +1727    | MR. P.S.SRI RAMULU S/O SRINIVASA NAIDU Vs. THE STATE OF TAMILNADU REP. BY ITS SECRETARY   | 0148572021 (Online ) | 795  | Remo   |
| 326    | 06/05/2022     | 3305118004352022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/07/2022)</b> | +1437    | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE PRINCIPAL SECRETARY TO GOVERNMENT PUBLIC WORKS DEPARTMENT   | 0078452022 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 327    | 06/05/2022     | 3305117000672022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>25/01/2022)</b> | +1601    | N G SOMAN Vs. BHARATH<br>PETROLEUM CORPORATION LTD.,<br>REPRESENTED BY ITS MANAGING<br>DIRECTOR | 0015752022 (Online ) | 600  | Remo   |
| 328    | 06/05/2022     | 3305118002132022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/03/2022)</b> | +1537    | P. V.SUBRAMANI Vs. THE STATE OF<br>TAMIL NADU REPRESENTED BY ITS<br>DIRECTOR                    | 0044612022 (Online ) | 1100 | Remo   |
| 329    | 06/05/2022     | 3305111004372022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/07/2022)</b> | +1432    | JAGAN KUMAR J Vs. THE PRINCIPAL<br>SECRETARY  | 0078692022 (Online ) | 600  | Remo   |
| 330    | 06/05/2022     | 3305117001122022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/02/2022)</b> | +1579    | SUO MOTU Vs. THE STATE OF<br>KERALA, REP. BY CHIEF SECRETARY                                    | 0025112022 (Online ) | 600  | Remo   |
| 331    | 06/05/2022     | 3305111015632021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/04/2022)</b> | +1520    | VIDYADHAR DURGEKAR Vs.<br>KARNATAKA DEPARTMENT OF<br>ENVIRONMENT FOREST AND<br>ECOLOGY          | 0184132021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 332    | 06/05/2022     | 3305118003172022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/07/2022)</b> | +1433    | S.EASWARAMOORTHY Vs. THE<br>TAMILNADU POLLUTION CONTROL<br>BOARD REP BY ITS MEMBER<br>SECRETARY  | 0060362022 (Online ) | 960  | Remo   |
| 333    | 06/05/2022     | 3305117000972022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>03/02/2022)</b> | +1592    | K. MAHESWARAN S/O<br>KUNJUKRISHNAN Vs. STATE OF<br>KERALA, REPRESENTED BY ITS<br>SECRETARY, DEPARTMENT OF<br>INDUSTRIES & COMMERCE   | 0021022022 (Online ) | 600  | Remo   |
| 334    | 06/05/2022     | 3305111002472022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/04/2022)</b> | +1523    | N RAJAGOPALA REDDY Vs. DEPUTY<br>COMMISSIONER CHIKKABALLAPURA<br>DISTRICT  | 0050442022 (Online ) | 500  | Remo   |
| 335    | 06/05/2022     | 3305130001782022<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/03/2022)</b> | +1557    | HUMAN RIGHTS & CONSUMER<br>PROTECTION CELL TRUSTHUMAN<br>RIGHTS & CONSUMER PROTECTION<br>CELL TRUSTREPRESENTED BY ITS<br>CHAIRMAN :- THAKUR RAJKUMAR<br>SINGH SIO LATE SRI. T. DEEN DAYAL<br>SINGH Vs. THE STATE OF<br>TELANGANA. REP. BY ITS CHIEF<br>SECRETARY | 0036232022 (Online ) | 1100 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 336    | 06/05/2022     | 3305118001792022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/03/2022)</b> | +1557    | MEENAVA THANTHAI, K.R.SELVARAJ KUMAR, MEENAVAR NALA SANGAM, REPRESENTED BY ITS PRESIDENT, M.R.THIYAGARAJAN Vs. THE CHAIRMAN, NATIONAL COASTAL MANAGEMENT AUTHORITY, GOVT OF INDIA, MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0036252022 (Online ) | 600  | Remo   |
| 337    | 06/05/2022     | 3305129003452022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/05/2022)</b> | +1479    | PLVN MURTHY YADAV Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0065592022 (Online ) | 600  | Remo   |
| 338    | 06/05/2022     | 3305117001162022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/02/2022)</b> | +1579    | RENNY JACOB GEORGE Vs. KERALA POLLUTION CONTROL BOARD  | 0025372022 (Online ) | 600  | Remo   |
| 339    | 06/05/2022     | 3305117014932021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/12/2021)</b> | +1651    | KOTTAYAM NATURE SOCIETY Vs. STATE OF KERALA, DEPARTMENT OF ENVIRONMENT AND CLIMATE CHANGE  | 0170952021 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 340    | 06/05/2022     | 3305117014972021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/12/2021)</b> | +1651    | KOTTAYAM NATURE SOCIETY Vs.<br>STATE OF KERALA, DEPARTMENT<br>OF ENVIRONMENT AND CLIMATE<br>CHANGE     | 0170992021 (Online ) | 600  | Remo   |
| 341    | 06/05/2022     | 3305117001342022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/10/2022)</b> | +1332    | ANOOP Vs. M/S RDS PROJECT PVT.<br>LTD.   | 0028502022 (Online ) | 700  | Remo   |
| 342    | 06/05/2022     | 3305118003672020<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/10/2021)</b> | +1691    | C RAMASAMY GOUNDER Vs. THE<br>DISTRICT COLLECTOR   | 0032092020 (Online ) | 1100 | Remo   |
| 343    | 06/05/2022     | 3305118014752021<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/10/2021)</b> | +1689    | P GENGAIYAN Vs. THE DISTRICT<br>COLLECTOR  | 0166572021 (Online ) | 625  | Remo   |
| 344    | 06/05/2022     | 3305118001012022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>04/02/2022)</b> | +1591    | MR.SP.SURENDRANATH KARTHIK Vs.<br>CHAIRMAN PALLAVARAM<br>MUNICIPALITYPALLAVARAM<br>MUNICIPALITY OFFICE | 0021632022 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                  | Fees | Action |
|--------|----------------|---|----------|--|---------------------------------|------|--------|
| 345    | 06/05/2022     | 3305129015702021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/12/2021)</b> | +1647    | SAGUTURU DAYAKER REDDY Vs.<br>STATE OF ANDHRA PRADESH  | 0185622021 (Online )            | 600  | Remo   |
| 346    | 06/05/2022     | 3305117014132021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/09/2021)</b> | +1721    | SUO MOTU Vs. THE STATE OF<br>KERALA, REP. BY CHIEF SECRETARY   | 0151142021 (Online )            | 600  | Remo   |
| 347    | 06/05/2022     | 3305118000832020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>23/09/2021)</b> | +1725    | VINAY SHIVANAND NAIK Vs. STATE<br>OF KARNATAKA DEPT. OF<br>TRANSPORT REP. BY ITS CHIEF<br>SECRETARY  | 330050050005202020<br>(Online ) | 500  | Remo   |
| 348    | 06/05/2022     | 3305117002852022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/05/2022)</b> | +1504    | MANAKUNNAM VILLAGE<br>PADASHEKARA SAMRAKSHANA<br>SAMITHY REPRESENTED BY ITS<br>SECRETARY Vs. THRIPUNITHURA<br>MUNICIPALITY REPRESENTED BY ITS<br>SECRETARY | 0055532022 (Online )            | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|--|----------------------------------|------|--------|
| 349    | 06/05/2022     | 3305118016472021<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/12/2021)</b> | +1627    | ATANA FLAT OWNERS AND<br>RESIDENTS ASSOCIATION Vs. TAMIL<br>NADU POLLUTION CONTROL BOARD                               | 0193582021 (Online )             | 700  | Remo   |
| 350    | 06/05/2022     | 3305111001662022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/03/2022)</b> | +1557    | M/S PARISARA HITHARAKSHANA<br>SAMITHI Vs. UNION OF INDIA   | 1000050033112022<br>(Offline DD) | 600  | Remo   |
| 351    | 06/05/2022     | 3305117003052022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/05/2022)</b> | +1501    | K.K.MUHAMMED IQBAL, S/O. KOCHU<br>MUHAMMED Vs. KERALA STATE<br>POLLUTION CONTROL BOARD,<br>REPRESENTED BY ITS CHAIRMAN | 0058772022 (Online )             | 600  | Remo   |
| 352    | 06/05/2022     | 3305117000602022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>20/01/2022)</b> | +1606    | MAHESH KUMAR Vs. KERALA<br>POLLUTION CONTROL BOARD   | 0014842022 (Online )             | 600  | Remo   |
| 353    | 06/05/2022     | 3305118000882022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/05/2022)</b> | +1489    | V.RAMASUBBU Vs. UNION OF INDIA<br>REP BY THE SECRETARY TO<br>GOVERNMENT  | 0020422022 (Online )             | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 354    | 06/05/2022     | 3305111002652022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>05/05/2022)</b> | +1501    | N RAJAGOPALA REDDY Vs. DEPUTY COMMISSIONER CHIKKABALLAPURA DISTRICT   | 0052442022 (Online )             | 500  | Remo   |
| 355    | 06/05/2022     | 3305130001042020<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/10/2025)</b> | +243     | DR. LUBNA SARWATH Vs. STATE OF TELANAGANA REP BY ITS CHIEF SECRETARY VICE-CHIARPERSON STATE WALTA AUTHORITY | 0006562020 (Online )             | 995  | Remo   |
| 356    | 31/05/2025     | 3305118002802025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/10/2025)</b> | +244     | EDWIN WILSON Vs. THE DISTRICT COLLECTOR   | 0115432025 (Online )             | 700  | Remo   |
| 357    | 18/03/2025     | 3305118001612025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/10/2025)</b> | +244     | THE CHENNAI PETROLEUM CORPORATION LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD                            | 0061732025 (Online )             | 765  | Remo   |
| 358    | 06/03/2025     | 3305118001302025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/10/2025)</b> | +244     | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. THE DISTRICT COLLECTOR CHENGALPATTU                               | 1000050054832025<br>(Offline DD) | 720  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 359    | 27/01/2025     | 3305118000572025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>13/10/2025)</b> | +244     | NEWS ITEM TITLED EXPLOITED KATHIRESAN TEMPLE MOUNT DANGER AWAITS THE TEMPLE APPEARING IN THE DINAMALAR CHENNAI EDITION DATED 30 09 2024 Vs. THE PRINCIPAL SECRETARY TO GOVT. OF TAMIL NADU DEPARTMENT OF ENVIRONMENT CLIMATE CHANGE AND FORESTS | 0021072025 (Online ) | 700  | Remo   |
| 360    | 29/07/2024     | 3305117004302024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/10/2025)</b> | +241     | SUO MOTU REPORT RECEIVED FROM JUSTICE A V RAMAKRISHNA PILLAI Vs. THE CHIEF SECRETARY GOVERNMENT OF KERALA   | 0121262024 (Online ) | 700  | Remo   |
| 361    | 31/07/2025     | 3305118004052025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/10/2025)</b> | +241     | A ARULALAN Vs. UNION OF INDIA   | 0163582025 (Online ) | 800  | Remo   |
| 362    | 12/08/2024     | 3305118004662024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/10/2025)</b> | +241     | SP MUTHURAMAN Vs. MOEF  | 0131102024 (Online ) | 700  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 363    | 15/10/2025     | 3305130005892025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/10/2025)</b> | +228     | PISATI INDIRA REDDY Vs. UNION OF INDIA                                | 0228292025 (Online ) | 600  | Remo   |
| 364    | 27/07/2025     | 3305118003942025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/10/2025)</b> | +241     | M VENKATESAN Vs. DISTRICT COLLECTOR CHENGALPATTU                      | 0159532025 (Online ) | 700  | Remo   |
| 365    | 24/01/2025     | 3305118000532025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/10/2025)</b> | +241     | M VENKATESAN Vs. DISTRICT COLLECTOR CHENGALPATTU                      | 0019302025 (Online ) | 725  | Remo   |
| 366    | 15/10/2025     | 3305118005872025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/10/2025)</b> | +228     | A KRISHNA Vs. UNION OF INDIA  | 0228082025 (Online ) | 600  | Remo   |
| 367    | 04/04/2025     | 3305111002062025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | TRIBUNAL ON ITS OWN MOTION SUO MOTU Vs. KARNATAKA STATE CONTROL BOARD | 0075282025 (Online ) | 1335 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                | Fees | Action |
|--------|----------------|---|----------|---|-------------------------------|------|--------|
| 368    | 25/10/2025     | 3305118006052025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>29/10/2025)</b> | +228     | K B RAVI KUMAR Vs. UNION OF INDIA   | 3300510231762025<br>(Online ) | 2855 | Remo   |
| 369    | 24/06/2025     | 3305129003192025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | GREEN SOCIETY COSTAL CORRIDOR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0124362025 (Online )          | 830  | Remo   |
| 370    | 10/12/2024     | 3305118006932024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | SATHISHKUMAR R Vs. DISTRICT COLLECTOR COLLECTORATE                                  | 0215432024 (Online )          | 800  | Remo   |
| 371    | 20/08/2025     | 3305118004602025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | K.S. MOHAN Vs. THE CORPORATION OF COIMBATORE  | 3300510231842025<br>(Online ) | 1600 | Remo   |
| 372    | 30/10/2025     | 3305117006132025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>31/10/2025)</b> | +226     | SAJIMON JOSEPH NARAKATHINGAL HOUSE Vs. CHIEF SECRETARY GOVT OF KERALA               | 0234462025 (Online )          | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 373    | 26/02/2024     | 3305129001432024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | RUPESH BARMA Vs. OFFICE OF DEPUTY CONSERVATOR OF FORESTS BELLARY                                  | 0033602024 (Online ) | 500  | Remo   |
| 374    | 06/05/2022     | 3305129000242022<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | KONDRU MARIDIYYA Vs. STATE OF ANDHRA PRADESH  | 0008592022 (Online ) | 600  | Remo   |
| 375    | 06/05/2022     | 3305129000222022<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | J NAGESWARA RAO Vs. THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY FOR MINES AND GEOLOGY | 0001322022 (Online ) | 700  | Remo   |
| 376    | 13/08/2025     | 3305118004462025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>30/10/2025)</b> | +227     | RAJESH Vs. TAMILNADU POLLUTION CONTROL BOARD  | 0177492025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 377    | 18/03/2024     | 3305118001912024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 30/10/2025)</b> | +227     | TRIBUNAL ON ITS OWN MOTION IN THE MATTER OF BEACHES BECOMING GARBAGE ISLANDS POSE A THREAT TO ECOSYSTEMS AND LIVELIHOODS PUBLISHED ON DINAMALAR EDITION DATED 05TH FEBRUARY 2024 Vs. WATER RESOURCES DEPARTMENT | 0055252024 (Online ) | 700  | Remo   |
| 378    | 06/03/2025     | 3305118001332025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 30/10/2025)</b> | +227     | MEENAVA THANTHAI K.R.SELVARAJ KUMAR MEENAVAR NALA SANGAM Vs. TAMIL NADU STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY   | 0054962025 (Online ) | 600  | Remo   |
| 379    | 30/08/2024     | 3305118004932024<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 30/10/2025)</b> | +227     | G VENKATESAN Vs. TAMIL NADU POLLUTION CONTROL BOARD   | 0142642024 (Online ) | 700  | Remo   |
| 380    | 03/11/2025     | 3305130006212025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 04/11/2025)</b> | +222     | NEWS ITEM TITLED "CAG REVEALS DAMAGE TO KLIS IN 2019 ITSELF" APPEARING IN THE DECCAN CHRONICLE DATED 07.01.2024 Vs. IRRIGATION AND COMMAND AREA DEVELOPMENT   | 0236852025 (Online ) | 865  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|--|-----------------------------------|------|--------|
| 381    | 02/02/2026     | 3305118000652026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>02/02/2026)</b> | +132     | X. NALLATHAMBI Vs. UNION OF INDIA  | 1000050028072026<br>(Offline IPO) | 600  | Remo   |
| 382    | 10/02/2026     | 3305118000772026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2026)</b> | +117     | K.S. MOHAN Vs. THE CORPORATION OF COIMBATORE   | 0034362026 (Online )              | 600  | Remo   |
| 383    | 21/03/2025     | 3305129001682025<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>06/11/2025)</b> | +220     | NATIONAL GREEN TRIBUNAL SOUTHERN ZONE Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE | 0065062025 (Online )              | 1255 | Remo   |
| 384    | 12/11/2025     | 3305117006352025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/01/2026)</b> | +157     | M.I. SHARAFUDEEN Vs. UNION OF INDIA  | 0242492025 (Online )              | 600  | Remo   |
| 385    | 12/11/2025     | 3305118006382025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/11/2025)</b> | +212     | 1. MR.SAJEETH KANNAN Vs. STATE OF TAMILNADU  | 0242762025 (Online )              | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 386    | 11/11/2025     | 3305111006322025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>14/11/2025)</b> | +212     | VIDYADHAR DURGEKAR Vs.<br>KARNATAKA DEPARTMENT OF<br>ENVIRONMENT FOREST AND<br>ECOLOGY  | 0244542025 (Online ) | 600  | Remo   |
| 387    | 23/08/2024     | 3305118004832024<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/04/2026)</b> | +59      | A KRISHNA Vs. UNION OF INDIA  | 0138022024 (Online ) | 3820 | Remo   |
| 388    | 17/11/2025     | 3305118006532025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/11/2025)</b> | +208     | X. NALLATHAMBI Vs. UNION OF<br>INDIA  | 0249102025 (Online ) | 600  | Remo   |
| 389    | 18/11/2025     | 3305118006572025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/12/2025)</b> | +180     | 1. MR.THANDAPANI K M Vs.  | 0249972025 (Online ) | 600  | Remo   |
| 390    | 30/11/2025     | 3305120006862025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/01/2026)</b> | +157     | SRI MOOGAMBIGAI NAGAR AND<br>VANATHU NAGAR RESIDENTIAL<br>WELFARE ASSOCIATION Vs.<br>PONDICHERRY POLLUTION<br>CONTROL COMMITTEE | 0259862025 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 391    | 04/12/2025     | 3305111006902025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>12/01/2026)</b> | +153     | NISARGA PARICHARANA TRUST<br>(REGISTERED) REP BY ITS<br>PRESIDENT Vs. THE CHIEF<br>SECRETARY TO THE GOVERNMENT<br>OF KARNATAKA | 0263012025 (Online ) | 600  | Remo   |
| 392    | 06/12/2025     | 3305129006952025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/12/2025)</b> | +180     | JAKKAMSETTI BABU RAO Vs.<br>ANDHRA PRADESH POLLUTION<br>CONTROL BOARD  | 0264642025 (Online ) | 600  | Remo   |
| 393    | 08/12/2025     | 3305111006972025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/12/2025)</b> | +186     | JAGAN KUMAR J Vs. THE DEPUTY<br>COMMISSIONER BENGALURU<br>URBAN DISTRICT   | 0264872025 (Online ) | 500  | Remo   |
| 394    | 28/11/2025     | 3305130006802025<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/12/2025)</b> | +186     | INDIAN COUNCIL FOR ENVIRO LEGAL<br>ACTION Vs. UNION OF INDIA MOEF<br>AND CC  | 0258692025 (Online ) | 2815 | Remo   |
| 395    | 28/10/2023     | 3305129005322023<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>16/12/2025)</b> | +180     | VENKATAPATI RAJA YENUMULA Vs.<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE  | 0136282023 (Online ) | 4650 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 396    | 23/12/2025     | 3305118007312025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2026)</b> | +117     | VENKATESHWARAN. S Vs. VIMAL<br>RAJ M  | 0278302025 (Online ) | 850  | Remo   |
| 397    | 23/12/2025     | 3305118007302025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>08/01/2026)</b> | +157     | A.JAGANATHAN Vs. UNION OF INDIA<br>REPRESENTED BY: THE SECRETARY<br>MINISTRY OF ENVIRONMENT<br>FOREST AND CLIMATE CHANGE<br>(MOEF&CC)   | 0278452025 (Online ) | 600  | Remo   |
| 398    | 25/12/2025     | 3305118007372025<br>(EA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>09/04/2026)</b> | +66      | NATIONAL GREEN TRIBUNAL<br>SOUTHERN ZONE Vs. THE<br>PRINCIPAL SECRETARY TO<br>GOVERNMENT PUBLIC WORKS<br>DEPARTMENT   | 0279252025 (Online ) | 1120 | Remo   |
| 399    | 21/01/2026     | 3305118000342026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>21/01/2026)</b> | +144     | NEWS ITEM TITLED 6 KILLED IN<br>FIRECRACKER FACTORY<br>EXPLOSION AT TAMIL NADU S<br>VIRUDHANAGAR APPEARING IN THE<br>DAILY HUNT DATED 04 01 2025 Vs.<br>TAMIL NADU POLLUTION CONTROL<br>BOARD THROUGH ITS MEMBER<br>SECRETARY | 0017222026 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 400    | 21/01/2026     | 3305118000352026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 21/01/2026)</b> | +144     | NEWS ITEM TITLED "CHENNAI LAKES CONTAMINATED WITH FOREVER CHEMICALS LINKED TO CANCER AND LIVER DAMAGE" PUBLISHED IN THE ECONOMIC TIMES DATED 3 4 2024 AND 4 4 2024 Vs. WATER RESOURCES DEPARTMENT TAMILNADU | 0017282026 (Online ) | 600  | Remo   |
| 401    | 27/01/2026     | 3305117000472026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 03/02/2026)</b> | +131     | SHAJI A.K Vs. STATE OF KERALA   | 0021732026 (Online ) | 1200 | Remo   |
| 402    | 01/02/2026     | 3305130000642026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 03/02/2026)</b> | +131     | DR.M.S. TEJASHWARI Vs. THE UNION OF INDIA REP BY ITS SECRETARY MINISTRY OF DEFENCE  | 0027592026 (Online ) | 700  | Remo   |
| 403    | 10/02/2026     | 3305118000792026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 17/02/2026)</b> | +117     | K. BALAMURUGAN Vs. THE STATE ENVIRONMENTAL IMPACT ASSESSMENT AUTHORITY  | 0033092026 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|---|----------------------|------|--------|
| 404    | 12/02/2026     | 3305118000862026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2026)</b> | +117     | CITILIGHTS BLESSINGS APARTMENT OWNERS ASSOCIATION Vs.   | 0036572026 (Online ) | 500  | Remo   |
| 405    | 12/02/2026     | 3305111000872026<br>(TA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>18/02/2026)</b> | +116     | KRISHNAN CS Vs. STATE OF KARNATAKA THROUGH THE DEPARTMENT OF TRANSPORT  | 0036562026 (Online ) | 1465 | Remo   |
| 406    | 14/02/2026     | 3305130000902026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>17/02/2026)</b> | +117     | ARIGE VEERASWAMY Vs. TELANAGANA STATE POLLUTION CONTROL BOARD   | 0038742026 (Online ) | 600  | Remo   |
| 407    | 04/10/2023     | 3305118004982023<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/04/2026)</b> | +47      | BAASUBRAMANJ CHARCOAL UNIT Vs. THE DISTRICT ENVIRONMENTAL ENGINEER TAMIL NADU POLLUTION CONTROL BOARD         | 0124992023 (Online ) | 600  | Remo   |
| 408    | 27/02/2026     | 3305130001122026<br>(RA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>27/02/2026)</b> | +107     | ANANTHA SEETHARAM REDDY Vs. STATE OF TELANGANA REP. BY ITS PRINCIPAL SECRETARY. IRRIGATION AND CAD DEPARTMENT | 0050472026 (Online ) | 2260 | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                    | Fees | Action |
|--------|----------------|---|----------|---|-----------------------------------|------|--------|
| 409    | 09/03/2026     | 3305118001232026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/03/2026)</b> | +97      | M/S.NARMATHAA TEXTILES LIMITED Vs. TAMIL NADU POLLUTION CONTROL BOARD, REP. BY ITS CHAIRMAN | 1000050062942026<br>(Offline IPO) | 600  | Remo   |
| 410    | 23/07/2025     | 3305117003882025<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 18/03/2026)</b> | +88      | HORIZON DAFFODILS APARTMENT OWNERS ASSOCIATION Vs. KERALA STATE POLLUTION CONTROL BOARD     | 0155502025 (Online )              | 700  | Remo   |
| 411    | 23/03/2026     | 3305118001692026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 24/03/2026)</b> | +82      | 1. MR.SAJEETH KANNAN Vs. STATE OF TAMILNADU   | 0079762026 (Online )              | 600  | Remo   |
| 412    | 23/03/2026     | 3305130001672026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 10/04/2026)</b> | +65      | JALADI VENKAT RAO Vs. STATE OF TELANGANA THROUGH SPECIAL CHIEF SECRETARY                    | 0079462026 (Online )              | 600  | Remo   |
| 413    | 23/03/2026     | 3305129001682026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 24/03/2026)</b> | +82      | GREEN SOCIETY COSTAL CORRIDOR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE         | 0079532026 (Online )              | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case  | Transaction Id       | Fees | Action |
|--------|----------------|---|----------|--|----------------------|------|--------|
| 414    | 21/04/2026     | 3305118002052026<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>28/04/2026)</b> | +47      | USHA RANI CHANDRASEKARAN Vs. PETROLEUM AND EXPLOSIVES SAFETY ORGANISATION  | 0105492026 (Online ) | 600  | Remo   |
| 415    | 31/03/2026     | 3305118001792026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>15/04/2026)</b> | +60      | TRIBUNAL ON ITS OWN MOTION SUO MOTU BASED ON THE NEWS ITEM IN THE INDIAN EXPRESS DT 03RD NOVEMBER 2023 TITLED TN ACTIVISTS ALLEGE DRINKING WATER SUPPLIED FROM MADAMBAKKAM LAKE IN TAMBARAM CONTAMINATED WITH SEWAGE CIVIC BODY DISAGREES Vs. TAMIL NADU POLLUTION CONTROL BOARD | 0086332026 (Online ) | 810  | Remo   |
| 416    | 01/04/2026     | 3305118001812026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date :<br/>10/04/2026)</b> | +65      | IN RE THREE KILLED IN FIREWORKS UNIT EXPLOSION IN T. N. S SIVAKASI" APPEARING IN THE HINDU DATED 22.07.2025 Vs. 1. PETROLEUM & EXPLOSIVES SAFETY ORGANIZATION (PESO), REP BY ITS JT. CHIEF CONTROLLER OF EXPLOSIVES  | 0086952026 (Online ) | 600  | Remo   |

| Sr No. | Date Of Filing | Dairy No  | Days Gap | Title Of Case   | Transaction Id                   | Fees | Action |
|--------|----------------|---|----------|---|----------------------------------|------|--------|
| 417    | 01/04/2026     | 3305118001802026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 10/04/2026)</b> | +65      | IN RE THREE KILLED IN FIREWORKS UNIT EXPLOSION IN T. N. S SIVAKASI" APPEARING IN THE HINDU DATED 22.07.2025 Vs. 1. PETROLEUM & EXPLOSIVES SAFETY ORGANIZATION (PESO), REP BY ITS JT. CHIEF CONTROLLER OF EXPLOSIVES | 0086942026 (Online )             | 870  | Remo   |
| 418    | 08/04/2026     | 3305129001872026<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/04/2026)</b> | +66      | GREEN SOCIETY COSTAL CORRIDOR Vs. MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE   | 0093142026 (Online )             | 600  | Remo   |
| 419    | 15/12/2023     | 3305129369952023<br>(IA)<br>(No.of Docs - 0)<br><b>(Defect Date : 09/04/2026)</b> | +66      | PILLI SURENDRA BABU Vs. UNION OF INDIA REP. BY ITS SECRETARY MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE  | 0155732023 (Online )             | 700  | Remo   |
| 420    | 24/01/2024     | 3305111000622024<br>(MA)<br>(No.of Docs - 0)<br><b>(Defect Date : 13/04/2026)</b> | +62      | NEWS ITEM PUBLISHED IN BANGALORE MIRROR DATED 18.08.2022 TITLED NIGHTMARE SEWAGE PLANT CHOKES NEARBY RESIDENTS Vs. DEPUTY COMMISSIONER URBAN DISTRICT BENGALURU   | 1000050013882024<br>(Offline DD) | 1750 | Remo   |

